

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE AT CHENNAI
O.A.NO:190 OF 2021**

S. Sakthivel, Salem

.... Applicant

-VS-

MOEF&CC,
Rep. By its Secretary to Govt,
New Delhi & Ors.

...Respondents

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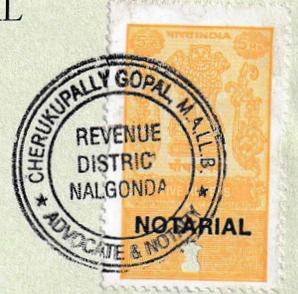
Dated: 22.03.2022

Place: Chennai

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE, AT CHENNAI

ORIGINAL APPLICATION NO.190 OF 2021 (SZ)



In the matter of:

S. Sakthivel, Salem.

...Applicant(s)

Versus

MoEF&CC,

Rep. by its Secretary to Govt.,

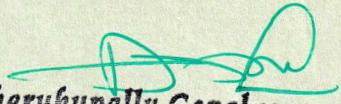
New Delhi and Ors.

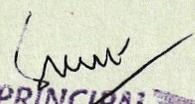
...Respondent(s)

AFFIDAVIT-IN-REPLY ON BEHALF OF THE 13TH RESPONDENT

I, Dr. Shruti Mohanty, Daughter of Rajanikanta Mohanty, Aged 58 years, working as Principal in Kamineni Institute of Medical Sciences, (**13th Respondent**) located at Narketpally, do hereby solemnly affirms and states as under:

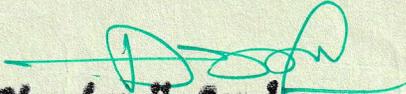
1. That I am authorized signatory of the Kamineni Institute of Medical Sciences ("KIMS") i.e., the Respondent no. 13 in this present matter. I am well conversant with the facts and circumstances of the present case, and competent to swear and depose the present affidavit on behalf of KIMS. I state that the contents of the present affidavit are true and correct to my knowledge and belief, based on the records of KIMS mentioned in the ordinary course of business.
2. The present affidavit -in-reply is being filed on behalf of KIMS in response to Original Application no. 190 of 2021 (SZ) filed by the above-named Applicant, pursuant to the order dated 01.12.2021 of this Hon'ble Tribunal.


Cherukupally Gopal M.A.L.L.B
 Advocate, & Notary G.O.M.S. No.385/12,
 Appointed by Govt. of A.P. INDIA
 H.No. 8-3-139, Peddabanda,
 NALGONDA-508 001.


PRINCIPAL
 KAMINENI INSTITUTE OF MEDICAL SCIENCES
 NARKETPALLY-508 254. (T.S.)



3. At the outset, KIMS denies all the averments made in the application is untenable and without merit insofar as they are contrary to the submission made in the present reply. It is submitted that the contents of the application under reply are denied *in toto* and nothing therein ought to be considered admitted on behalf of the KIMS unless the same has been admitted herein below. The present short reply is being filed to bring accurate facts on record and KIMS herein fully reserves its right to plead matters of law in its oral arguments. Further, KIMS is not repeating undisputed facts already on record, including the Report dated 23.09.2021 of the 3rd Respondent and Report dated 12.10.2021 of the 4th Respondent and craves leave to rely on the records before this Hon'ble Tribunal. The 13th Respondent also craves leave of this Hon'ble Tribunal to file additional reply/affidavit, if the need so arises.
4. The 13th Respondent was established, and construction was completed much before the 2006 notification, as confirmed in para 3 of the Report of the 4th Respondent dated 12.10.2021. No EC was required at that point as per law and the 2006 notification does not retrospective effect.
5. The 13th Respondent has not undertaken any expansion thereafter.
6. The 13th Respondent has also obtained the required clearance under law, including the Consent to Operate, under the Air (Prevention and Control of Pollution) Act of 1981, Water (Prevention and Control of Pollution) Act of 1974, and the Hazardous Waste Management Rules, 2016 which is being renewed from time to time in accordance with law. Enclosed with this reply, are the copy of the consent to operate 14.06.2016, and the renewal dated 05.08.2017 valid upto 31.08.2022. Also enclosed with this reply, are the recent compliance reports dated 06.07.2021 and 06.01.2022.


Cherukupally Gopal M.A.L.L.B.
Advocate, & Notary G.O.M.S. No.385/12,
Appointed by Govt. of A.P. INDIA
H.No. 8-3-139, Peddabanda,
NALGONDA-508 001.


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7. It is submitted that the Institution was constructed and is operating legitimately without obstructing any laws. The allegation raised by the Applicant are not based on the facts and apparently the applicant had filed this Application with the *mala fide* intention having vested interests.

8. In the light of the above, it is humbly prayed that: -

- a) the application under reply to be dismissed with exemplary costs; and
- b) this Hon'ble Tribunal pass any other order as it deems fit in the interest of justice.

Solemnly sworn and signed

before me on this 10 day of

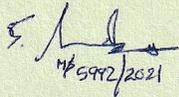
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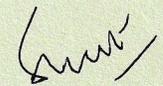
Before me Counsel

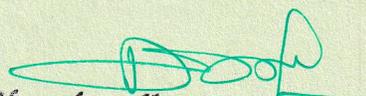
Date: 10/3/2022
Place: Marketpally


KAR/1237/09

Advocate for 13th Respondent


MP/5972/2021


13th Respondent


Cherukupally Gopal M.A.L.L.B.
Advocate, & Notary G.O.M.S. No.385/12,
Appointed by Govt. of A.P. INDIA
H.No. 8-3-139, Peddabanda,
NALGONDA-508 001.

PRINCIPAL
KAMINENI INSTITUTE OF MEDICAL SCIENCES
MARKETPALLY-508 254. (T.S.)



TELANGANA STATE POLLUTION CONTROL BOARD

Zonal Office, 25-35/11, Tulasi Reddy Complex, 2nd Floor,
Opp. Govt. ITI College, R.C.Puram, Medak Dist - 502 032.
Phone : 08455 280477, www.tspcb.cgg.gov.in

CONSENT & AUTHORIZATION ORDER

BY REGISTERED POST WITH ACKNOWLEDGEMENT DUE

Consent Order No : TSPCB/ZO/RCP/NLG/829/W&A/2016-1188 Date: 14.06.2016

(Consent Order for Existing/New or altered discharge of sewage and/or trade effluents/outlet under Section 25/26 of the Water (Prevention & Control of Pollution) Act, 1974 and amendments thereof; Operation of the plant under section 21 of Air (Prevention & Control of Pollution) Act 1981 and amendments thereof and Authorization / Renewal of Authorization under Rule 6 (2) of the Hazardous & Other Wastes (Management and Transboundary Movement) Rules, 2016.

CONSENT is hereby granted under section 25/26 of the Water (Prevention & Control of Pollution) Act, 1974, under section 21 of Air (Prevention & Control of Pollution) Act 1981 and Authorization under Provision of Hazardous & Other Wastes (Management and Transboundary Movement) Rules 2016, (hereinafter referred to as 'the Acts', 'the Rules') and the rules and orders made thereunder to

To
M/s Kamineni Institute of Medical Sciences,
Sy.No.38,Sreepuram, Narketpally (V&M),
Nalgonda District.

(hereinafter referred to as 'the Applicant') authorizing to operate the industrial plant to discharge the effluents from the outlets and the quantity of Emissions per hour from the chimneys as detailed below.

i) Outlets for discharge of effluents:

Outlet No.	Outlet Description	Max Daily Discharge	Point of Disposal	Limiting Standards (mg/l except pH)
1	Washings (Floor, Laboratory & Operation theater)	25 KLD	After treatment in STP the treated waste water shall be used for onland for gardening within the premises.	pH- 5.50 - 9.00, TSS- 200,TDS - 2100 Oil & Grease- 10 & BOD- 100
2	Domestic	450 KLD		

ii) Emissions from chimneys:

Chimney No.	Description of Chimney	Quantity of Emissions in m ³ /hr. at peak flow
1	Attached to DG Set of capacity 500 KVA	---
2	Attached to DG Set of capacity 450 KVA	---

iii) Hazardous Waste Authorization (Form-II) [See Rule 6(2)]:

1. Number of Authorization and date of issue – TSPCB/ZO/RCP/NLG/829/HWM/2016 *1189*
Date: 14.06.2016.
2. The Occupier of, **M/s Kamineni Institute of Medical Sciences**, is hereby granted an authorization to operate a facility for generation, collection, reception, storage, transport, reuse, recycling, recovery, pre processing, co-processing, utilization, treatment and disposal of Hazardous Waste namely.

Sl. No	Category of Hazardous Waste as per the Schedules I, II and III	Mode of disposal	Quantity (Ton/Annun)
1	5.1 of Schedule – I : Waste oil	Board's Authorized Recycler / Reprocessor OR TSDf, Dundigal Quthbullapur, RR Dist.	200 LPA

This Consent Order is valid for following activity / establishment along with capacities only.

S. No.	Activity	Capacity
1	Medical College with 1000 bedded teaching Hospital (HCE) and student hostel facility.	1000 Bedded

This Order is subject to the provisions of 'the Acts' and 'the Rules' and Orders made there under and further subject to the terms and conditions incorporated in the Schedule A, B & C enclosed to this Order.

This combined order of Consent & Hazardous Waste Authorization shall be valid for a period ending with the **31st Day of August, 2017**.

To
M/s Kamineni Institute of Medical Sciences,
Sy.No.38,Sreepuram, Narketpally (V&M),
Nalgonda District.

W JOINT CHIEF ENVIRONMENTAL ENGINEER



SCHEDULE – A

1. The applicant shall make applications through online for renewal of consent (under Water and Air Acts) and authorisation under HWM Rules atleast 4 months before the date of expiry of this consent order, along with prescribed fee under Water and Air Acts for obtaining Consent & HW authorisation of the Board along with detailed compliance report against the conditions stipulated in the CFO & HWA order issued.
2. a) All the fugitive emissions shall be controlled with proper measures.
b) The applicant shall also install the equipment such as wind speed recorder and wind direction recorder.
3. A good house keeping shall be maintained in the premises. All hoods, pipes, valves, sewers and drains shall be leak proof. Floor washings shall be admitted into the effluent collection system only and shall not be allowed to find their way into storm drains or open areas.
4. The applicant shall submit Environment statement in Form V before 30th September every year as per Rule No.14 of E (P) Rules, 1986 & its amendments thereof.
5. The applicant shall comply with the directives/orders issued by the Board in this consent order and at all subsequent times without any negligence on his part. The applicant shall be liable for such legal action against him as per provisions of the Law/Act in case if non-compliance of any order/directive issued at any time and/or violation of the terms and conditions of this consent order.
6. The applicant shall furnish to the visiting officer and / or the Board any information regarding the construction, installation or operation of the effluent treatment system/ air pollution control equipment and such other particulars as may be pertinent for preventing and controlling pollution.
7. The HCE & College is liable to pay compensation for any environmental damage caused by it, as fixed by the Collector and District Magistrate as Civil liability.
8. The HCE & College shall provide a minimum stack height (H) to the DG sets as per the following formula.

$$H = h + 0.2 \text{ SQRT (KVA)}$$
 KVA = Total generation capacity, h = Height of building where DG Set is installed.
9. All the rules & regulations notified by Ministry of Environment and Forests, Government of India in respect of management, handling, transportation and storage of hazardous chemicals and wastes shall be followed.
10. The HCE & College shall comply with emission limits for DG sets of capacity upto 800 KW as per the notification G.S.R.520 (E), dated 01.07.2003 under the Environment (protection) Amendment Rules, 2003 and G.S.R.448 (E), dated 12.07.2004 under the Environment (protection) second Amendment Rules, 2004. In case of DG sets of capacity more than 800 KW shall comply with emission limits as per the notification G.S.R.489 (E), dated 09.07.2002 at serial No.96, under the Environment (Protection) Act, 1986.
11. All the rules & regulations notified by Ministry of Law and Justice, Government of India regarding Public Liability Insurance Act, 1991 shall be followed.

12. The applicant shall at his own cost get the effluent samples collected both before and after treatment / samples of emissions collected and analysed from the TSPCB or any other Laboratories which are established as per the guidelines and norms of MoE&F, GOI and CPCB, New Delhi, every month for the parameters indicated in the Condition No.1 and condition No. 4 of Schedule B and shall submit in duplicate the report thereof to the Board.
13. The applicant shall provide appropriate Rain Water Harvesting systems on the available upstream portion of the plant site.
14. All Solid wastes arising in the premises shall be properly classified and disposed off to the satisfaction of the Board by:
 - i) Controlled incineration, wherever possible in case of combustible organic material.
 - ii) Vermiculture / composting, in case of biodegradable material.
 - iii) Secure land fill in case of non-biodegradable, chemically active/ hazardous solid waste. Care shall be taken to ensure that the material does not give leachate, which may percolate into ground water or carried away with storm run-off.
15. At any time during the inspection of Pollution Control Board Officers or any other licencing / servicing authorities / if it is observed that the HCE & College is not complying with any of the above conditions leading to pollution problems, this consent is liable for cancellation without further notice and all the services rendered by the servicing departments shall be withdrawn without further notice.
16. All the rules & regulations notified by Ministry of Environment and Forests, Government of India in respect of microorganism, genetically engineered organisms or cells shall be followed.
17. The applicant shall exhibit the consent order of the board in the HCE & College premises at a prominent place for the information of the inspecting officers of the different departments.
18. Notwithstanding anything contained in this conditional letter or consent, the Board hereby reserves to it the right and power under Section 27(2) of the Water (Prevention & Control of Pollution) Act, 1974 and its amendments thereof and under section 21 of Air (prevention & Control of Pollution) Act, 191 and its amendments thereof to review any and / or all the conditions imposed herein above and to make such variations as deemed fit for the purpose of the Act by the Board.
19. The applicant shall put up two black boards of size 6ft by 4ft at the main entrance to their plant. One board shall contain the specific CFE and CFO conditions, in sufficiently large font size so that it can be read easily from a distance of 10 ft to a normal eye, and other board shall carry, again in sufficiently large font size so as to be able to read from a distance of 10 ft, the latest Water, Air, Noise and solid waste monitoring data as well as the maximum vulnerable zone.
20. The HCE & College may explore the possibility of tapping the solar energy for their energy requirements.
21. The following rules and regulations notified by the MoE&F, GOI shall be implemented.
 - a) Hazardous and other wastes and other wastes (Management and Transboundary Movement) Rules, 2016.
 - b) Manufacture, Storage and import of Hazardous Chemicals Rules, 1989.
 - c) Batteries (Management & Handling) Rules, 2001.
 - d) E-Waste (Management & Handling) Rules, 2016.
 - e) Plastic Waste (Management & Handling) Rules, 2016.

22. Any person aggrieved by an order made by the State Board under Section 25, Section 26, Section 27 of Water Act, 1974 or Section 21 of Air Act, 1981 may within thirty days from the date on which the order is communicated to him, prefer an appeal as per Telangana Water Rules, 1976 and Air Rules, 1982, to such authority (hereinafter referred to as the appellate Authority) constituted under Section 28 of the Water (Prevention and control of Pollution) Act, 1974 and section 31 of Air (Prevention and control of pollution) Act, 1981.
23. The Board reserves its right to modify above conditions or stipulate any additional conditions including revocation of this order in the interest of environment protection.
24. Concealing the factual data or submission of false information / fabricated data and failure to comply with any of the conditions mentioned in this order may result in withdrawal of this order and attract action under the provisions of relevant pollution control Acts.

SCHEDULE - B

- 1) The HCE & College shall take steps to reduce water consumption to the extent possible and consumption shall NOT exceed the quantities mentioned below:

S. No.	Water Consumption	Quantity
1.	Washings (Laboratory & Operation theater)	25.0 KLD
2.	Domestic (Town ship, hostels & canteen)	475.0 KLD
	Total	500.0 KLD

- 2) The HCE & College shall file the water cess returns in Form – 1 as required under section (5) of Water (Prevention and Control of Pollution) Cess Act, 1977 on or before the 5th of every calendar month, showing the quantity of water consumed in the previous month along with water meter readings. The industry shall remit water cess as per assessment orders as and when issued by the Board.
- 3) A sampling port with removable dummy of not less than 15cm diameter shall be provided to the stack at a distance of 8 times the diameter of the stack from the nearest constraint such as bends etc. A platform with suitable ladder shall be provided below 1 meter of sampling port to accommodate three persons with instruments. A 15 AMP 250 V plug point shall be provided on the platform.
- 4) The emissions shall not contain constituents in excess of the prescribed limits mentioned below.

Chimney No.	Parameter	Emission standards (mg/NM ³)
1	SPM	115
2	SPM	115

- 5) The HCE shall comply with ambient air quality standards of PM₁₀ (particulate Matter size less than 10 μ m) – 100 μ g/m³; PM_{2.5} (Particulate Matter size less than 2.5 μ m) – 60 μ g/m³; SO₂ – 80 μ g/m³; NO_x – 80 μ g/m³, outside the factory premises at the periphery of the industry.

Standards for other parameters as mentioned in the National Ambient Air Quality Standards of CPCB Notification No.B29016/20/90/PCI-I, dated 18.11.2009 shall be complied.

The following noise level standards shall be complied:

Noise Levels:	Day time	(6 AM to 10 PM)	- 75 dB (A)
	Night time	(10 PM to 6 AM)	- 70 dB (A)

- 6) The HCE shall not cause any odour nuisance in the surrounding area.
- 7) The HCE & College shall regularly operate the STP provided to treat the Washings, **(Laboratory & Operation theater)** and domestic effluents. The treated effluents shall be used onland for gardening within the premises after confirming to the Board standards. The infectious nature of effluent shall be disinfected, and them discharged to STP for further treatment.
- 8) The HCE & College shall comply with all the Bio-Medical Waste (Management & Handling) Rules, 1998 and its amendments thereof.
- 9) The HCE shall have valid authorization of the Board under Bio-Medical Waste (Management & Handling) Rules, 1998 and its amendments thereof.
- 10) The HCE shall properly collect, segregate and dispose the Bio Medical Waste as per the provisions BMW (M & H) Rules, 1998 and its amendments thereof.
- 11) The HCE shall have a tie-up with Common Bio Medical waste treatment facility for disposal of the Bio-Medical waste.
- 12) The HCE & College shall develop thick green belt all along the boundary of the HCE and in all the vacant places within the HCE premises with tall growing trees with wide leaf area.
- 13) The HCE & College shall dispose Used Lead Acid Batteries to the manufacturers / dealers on buyback basis.
- 14) The HCE & College shall dispose of e-waste to the authorized Dismantlers or Recyclers only.
- 15) The HCE & College shall install water meters to measure the actual water consumption and waste water generation, treated & disposed and maintain a log register to record the readings.
- 16) The HCE & College shall maintain good house keeping within the plant premises.
- 17) The HCE & College shall comply with all the directions issued by the Board from time to time.

SCHEDULE - C

[See rule 6(2)]

[CONDITIONS OF AUTHORISATION FOR OCCUPIER OR OPERATOR HANDLING HAZARDOUS WASTES]

1. The HCE & College shall comply with the provisions of the Environment (Protection) Act, 1986, and the rules made there under.
2. The authorization or its renewal shall be produced for inspection at the request of an officer authorized by the State Pollution Control Board.
3. The HCE shall not rent, lend, sell transfer or otherwise transport the hazardous and other wastes except what is permitted through this authorization.
4. Any unauthorized change in personnel, equipment or working conditions as mentioned in the application by the person authorized shall constitute a breach of his authorization.
5. The HCE shall implement Emergency Response Procedure (ERP) for which this authorization is being granted considering all site specific possible scenarios such as spillages, leakages, fire etc. and their possible impacts and also carry out mock drill in this regard at regular interval of time;

6. The HCE shall comply with the provisions outlined in the Central Pollution Control Board guidelines on "Implementing Liabilities for Environmental Damages due to Handling and Disposal of Hazardous Waste and Penalty".
7. It is the duty of the authorized person to take prior permission of the State Pollution Control Board to close down the facility.
8. An application for the renewal of an authorization shall be made as laid down under these rules.
9. Any other conditions for compliance as per the Guidelines issued by the Ministry of Environment, Forest and Climate Change or Central Pollution Control Board from time to time.
10. Annual return shall be filed by June 30th for the period ensuring 31st March of the year.
11. The HCE shall not store hazardous waste for more than 90 days.
12. The HCE shall store used / Waste Oil and Used Lead Acid Batteries in a secured way in their premises till its disposal.
13. The HCE shall not dispose Waste Oils to the traders and the same shall be disposed to the Board's authorized Re-processors / Recyclers.
14. The HCE shall take necessary practical steps for prevention of oil spillages and carry over of oil from the premises.
15. The HCE shall maintain 6 copy manifest system for transportation of waste generated and a copy shall be submitted to Board Office and concerned Regional Office.
16. The HCE shall maintain good house keeping & maintain proper records for hazardous wastes stated in authorization.
17. The HCE shall maintain proper records, for hazardous waste stated in Authorisation in FORM-3 i.e., quantity of incinerable waste, land disposal waste, recyclable waste etc., and file annual returns to TSPCB in Form-4 as per Rule 6(5) of the Hazardous and other Waste (Management, Handling & Transboundary Movement) Rules, 2016 and amendment thereof.

The HCE shall submit the condition wise compliance report of the conditions stipulated in Schedule A, B & C of this Order on half yearly basis to Board office, Hyderabad, Zonal Office RC Puram and concerned Regional office.

JOINT CHIEF ENVIRONMENTAL ENGINEER



To
**M/s Kamineni Institute of Medical Sciences,
 Sy.No.38,Sreepuram, Narketpally (V&M),
 Nalgonda District.**



TELANGANA STATE POLLUTION CONTROL BOARD

Zonal Office, 25-35/11, Tulasi Reddy Complex, 2nd Floor,
Opp. Govt. ITI College, R.C.Puram, Sangareddy District - 502 032.
Phone : 08455-280477, website: tspcb.cgg.gov.in

AUTO RENEWAL CONSENT ORDER - RED CATEGORY.

BY REGISTERED POST WITH ACKNOWLEDGEMENT DUE

Consent Order No: TSPCB/ZO/RCP/NLG/829/W&A/2017- **1228** Date: 05.08.2017.

Sub: TSPCB – CFO – M/s Kamineni Institute of Medical Sciences, Sy.No.38, Sreepuram, Narketpally (V&M), Nalgonda District – Auto Renewal of Consent for Operation – Order issued – Reg.

Ref: 1. CFO order No. TSPCB/ZO/RCP/NLG/829/W&A/2016-1188, dt: 14.06.2016.
2. Board Resolution No. 26 and circulars dt: 19.11.2015 & 08.12.2015.
3. Industry online application no. 430 dt: 31.07.2017 for auto renewal of CFO & HWA order along with Self Certification & Bank Guarantee.
4. EE, TSPCB, RO, Nalgonda report dated 05.08.2017.

- 1) The Board hereby renews the Consent for Operation (CFO) of the industry, issued vide reference 1st cited, for a period upto **31.08.2022** under 25/26 of the Water (Prevention and Control of Pollution) Act, 1974 and Section 21 of the Air (Prevention and Control of Pollution) Act, 1981 and rules made thereunder, Renewal of Authorization under Rule 6(2) of the Hazardous and other Wastes (Management & Transboundary Movement) Rules, 2016.
- 2) This consent is issued under the Auto Renewal System of the Board vide reference 2nd cited and as per the self certificate submitted by **M/s Kamineni Institute of Medical Sciences, Sy.No.38, Sreepuram, Narketpally (V&M), Nalgonda District**, vide reference 3rd cited.
- 3) All the conditions stipulated in the CFO order issued vide reference 1st cited holds good. The Board reserves right to review, modify, revoke conditions and vary the validity period of CFO of the industry.
- 4) In case of any false certification, non-compliance of conditions / directions and deficiency in furnishing the information by the industry, the Board can withdraw the auto renewed consent and take action under provisions of relevant Acts & Rules including forfeiture of Bank Guarantees submitted by the industry for Rs. 75,000/-, (BG No. 04/2017/18, dated 29.07.2017 with validity upto 30.11.2022).
- 5) This Auto Renewal Order is issued subject to the following additional conditions, in addition to the conditions stipulated by the Board vide CFO & HWA order issued vide reference 1st cited:
 - a) The industry should develop and maintain green belt all along the boundary of the industry and other vacant places. The industry shall take up extensive plantation under the Haritha Haram program of the State Government.

- b) Under auto renewal system, the industry shall apply atleast 30 days before the expiry of the existing consent order for further renewals.

lagkep
5/8/2019
JOINT CHIEF ENVIRONMENTAL ENGINEER

To,
M/s Kamineni Institute of Medical Sciences,
Sy.No.38, Sreepuram,
Narketpally (V&M), Nalgonda District.





KAMINENI INSTITUTE OF MEDICAL SCIENCES-HOSPITALS

Sreepuram, Narketpally, Nalgonda Dist. 508 254 (T.S.)

(Accredited with Grade "A" by NAAC)

Tel: +91 8682 279999 Fax: +91 8682 272829

E-mail: info@kimsmedicalcollege.org www.kimsmedicalcollege.org



Ref.No.98/TSPCB/KIMSH/7/2021.

o/c

Date: 06-07-2021.

To,

Environment Engineer,
Regional Office, Nalgonda,
T.S. Pollution Control Board.

Sub: - Consent For Operation to Hospital in Sy.No.38, Sreepuram Village, Narketpally Mandal,
Nalgonda District, - Submission of six monthly compliance report of DFO order -Reg.

CFO

Ref: - HON'BLE BOARD WAS ISSUED CFO ORDER VIDE ORDER NO.
TSPCB/ZO/RCP/NLG/829/W&A/2017-1228 Dated: 05.08.2017.

Sir,

We are very grateful to Honorable Board for according Consent for Operation for our Hospital in Sy.No.38, Sreepuram Village, Narketpally Mandal, Nalgonda District.

Now with reference to above the Consent for Operation issued by Hon'ble Board, we are here submitting six monthly compliance reports for July 2021 as Attachment -1 for your kind reference.

Thanking you

Yours faithfully

For: KAMINENI INSTITUTE OF MEDICAL SCIENCES



[Handwritten Signature]

MEDICAL SUPERINTENDENT

Medical Superintendent
Kamineni Institute of Medical Sciences Hospital
Narketpally, Nalgonda (Dist.) 508 254.

Attachment -1

COMPLIANCE OF CONDITIONS STIPULATED IN CONSENT FOR OPERATION ISSUED BY TSPCB to M/s. KAMINENI HOSPITAL [Order No. 629-RR-I/TSPCB/ZO/RCP/NLG/829/W&A/2016-1188, Date :14.06.2016.

SCHEDULE -A

1)	The applicant shall make applications through online for renewal of Consent (under Water and Air Acts) and Authorization under HWM Rules at least 4 months before the date of expiry of this order, along with prescribed fee under Water and Air Acts for obtaining Consent of the Board along with detailed compliance report against the conditions stipulated in the CFO & HWA order issued.
Compliance	Telangana State Pollution Control Board was issued Consent for Operation and which is valid up to 31/08/2022. We will submit CFO renewal applications to the board 120 days before the date of expiry of this order.
2)	a) All the fugitive emissions shall be controlled with proper measures. b) The applicant shall also install the equipment such as wind speed recorder, wind direction recorder.
Compliance	Internal roads in the hospital are made with tiles and cemented, hence fugitive emission are reduced.
3)	A good house Keeping shall be maintained in the premises. All hoods, pipes, valves, sewers and drains shall be leak proof. Floor washings shall be admitted into the effluent collection system only and shall not be allowed to find their way into storm drains or open areas.
Compliance	We are maintaining good housekeeping in the hospital. All pipe valves, drains are leak proof.
4)	The applicant shall submit Environment statement in Form V before 30 th September every year as per Rules No.14 E (P) Rules, 1986 & its amendments thereof.
Compliance	We will submit the Environmental statement before 30th September, 2021 to the Board.
5)	The applicant shall comply with the directives/orders issued by the Board in this consent order and at all subsequent times without any negligence on his part. The applicant shall be liable for such Legal action against him as per provisions of the Law/Act in case if non-compliance of any time and/or violation of the terms and conditions of this consent order.
Compliance	Agreed.
6)	The applicant shall furnish to the visiting officer and/or the Board any information regarding the construction, installation or operation of the effluent treatment system/air pollution control equipment and such other particulars as may be pertinent for preventing and controlling pollution.
Compliance	We will make all available information regarding effluent generation, treatment, operation details of all the air pollution control equipment to visiting officer at any time.
7)	The HCE & College is liable to pay compensation for any environmental damage caused by it, as fixed by the collector and District Magistrate as may be pertinent for preventing and controlling pollution.
Compliance	Till now there is no Environmental damage occurred due to the Hospital.
8)	The HCE & College shall provide a minimum stack height (H) to the DG sets as per the following formula.

	$H = h + 0.2 \sqrt{KVA}$ KVA = Total generation capacity, h = Height of building where DG Set is installed.
Compliance	We have provided stack height to DG set as per norms.
9)	All the rules & regulations notified by Ministry of Environment and Forests, Government of India in respect of management, handling, transportation and storage of hazardous chemicals and wastes shall be followed.
Compliance	The waste oil that is generated is being given to TSPCB approved vendors. We will follow all rules and regulations notified by Ministry of Environment and Forests, Government of India regarding management, handling, transportation and storage of waste oil.
10)	The HCE & College shall comply with emission limits for DG sets of capacity up to 800 KW as per the notification G.S.R.520 (E), dated 01.07.2003 under the Environment (protection) Amendment Rules, 2003 and G.S.R.448 (E), dated 12.07.2004 under Environment (Protection) second Amendment rules, 2004. In cases of DG sets of capacity more than 800 KW shall comply with emission limits as per the notification G.S.R. 489 (E), dated 09.07.2002 at serial No.96 under the Environment (protection) Act, 1986.
Compliance	We are meeting DG emission standard.
11)	All the rules & regulations notified by Ministry of Law and Justice, Government of India regarding Public Liability Insurance Act, 1991 should be followed.
Compliance	Noted
12)	The applicant shall at his own cost get the effluent samples collected both before and after treatment/samples of emissions collected and analyzed from the TSPCB or any other Laboratories which are established as per the guidelines and norms of MoE&F, GOI and CPCB, New Delhi, every month for the parameters indicated in the Condition No.1 and condition No.4 of schedule B and shall submit in duplicate the report thereof to the board.
Compliance	Agreed.
13)	The applicant shall provide appropriate Rain Water Harvesting systems on the available upstream portion of the plant site.
Compliance	We have provided rainwater harvesting structures in the premises to collect rain water and to recharge the ground water.
14)	All Solid wastes arising in the premises shall be properly classified and disposed of to the satisfaction of the Board by : <ol style="list-style-type: none"> i) Controlled incineration, wherever possible in case of combustible organic material. ii) Vermiculture/ composting. In case of biodegradable material. iii) Secure Land fill in case of non-biodegradable, chemically active/hazardous solid waste. Care shall be taken to ensure that the material does not give Leachate, which may percolate into ground water or carried away with storm run – off.
Compliance	All the BMW is being sent to Common BMW facility.
15)	At any time during the inspection of Pollution Control Board officers or any other Licensing/servicing authorities/ if it is observed that the HCE & College is not complying with any of the above conditions Leading to pollution problems, this consent is Liable for cancellation without further notice and all the services rendered by the servicing departments shall be withdrawn without further notice.
Compliance	Noted and agreed.

16)	All the rules & regulations notified by Ministry of Environment and Forests, Government of India in respect of microorganism, genetically engineered or gainsms or cells shall be followed.
Compliance	Noted and agreed.
17)	The applicant shall exhibit the Consent order of the Board in the HCE & College premises at a prominent place for the information of the inspecting officers of the different departments.
Compliance	Complied
18)	Notwithstanding anything contained in this conditional letter or consent, the Board hereby reserves the right and powers under Section 27(2) of the Water (Prevention & Control of Pollution) Act, 1974 and its amendments thereof and under Section 21 of the Air (Prevention & Control of Pollution) Act, 1981 and its amendments thereof to review any and/or all the conditions imposed herein above and to make such variations as deemed fit for the purpose of the Acts by the Board.
Compliance	Agreed
19)	The applicant shall put up two black boards of size 6ft by 4 ft. at the main entrance to their plant. One board shall contain the specific CFE and CFO conditions, in sufficiently Large front size so that it can be red easily from a distance of 10 ft. to a normal eye. And other board shall carry, again in sufficiently larger font size so as to be also to read from a distance of 10 ft., the latest water, Air, Noise and soil waste monitoring data as well as the maximum vulnerable zone.
Compliance	Sign boards are already provided at the main entrance of the hospital.
20)	The HCE & College may explore the possibility of Lapping the solar energy for their energy requirements.
Compliance	We have provided solar lights in the hospital and college premises.
21)	The following rules and regulations notified by the MoE&F, GoI shall be implemented. <ul style="list-style-type: none"> a) Hazardous and other waste and other wastes (Management and Tran's boundary Movement) rules, 2016. b) Manufacture, Storage and import of Hazardous Chemicals Rules, 1989. c) Batteries (Management & Handling) Rules, 2001. d) E – Waste (Management & Handling) Rules, 2016. e) Plastic Waste (Management & Handling) Rules, 2016.
Compliance	We are following all the above acts, which are applicable to us.
22)	Any person aggrieved by an order made by the State Board under Section 25, Section 26, Section 27 of water Act, 1974 or Section21 of Air Act, 1981 may within thirty days from the date on which the order is communicated to him, prefer an appeal as per Andhra Pradesh Water Rules, 1976 and Air Rules 1982, to such authority (hereafter referred to as the Appellate Authority) constituted under Section 28 of the Water (Prevention and Control of Pollution) Act, 1974 and Section 31 of the Air (Prevention and Control of Pollution) Act, 1981.
Compliance	Noted.
23)	The Board reserves its right to modify above conditions or stipulate any additional conditions including revocation of this order in the interest of environment protection.
Compliance	Noted.
24)	Concealing the factual data or submission of false information/ fabricated data and failure to comply with any of the conditions mentioned in this order may result in withdrawal of this order and attract action under the provisions of relevant pollution control Acts.

Compliance	Noted.
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SCHEDULE -B

Special Conditions

S.No		
1)	The HCE & College shall take steps to reduce water consumption to the extent possible and consumption shall NOT exceed the quantities mentioned below:	
	S. No.	Water Consumption
	1.	Washings (Laboratory & Operation theater)
	2.	Domestic (Town ship, hostels & canteen)
	TOTAL	Quantity (KLD)
		25.0 KLD
		475.0 KLD
		500.0 KLD

Compliance	We do here by confirm that the water requirement will be 500 KLD only
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2)	The HCE & College shall file the water cess returns in Form -1 as required under section (5) of water (Prevention and control of Pollution) Cess Act, 1977 on or before the 5 th of every calendar month, showing the quantity of waste consumed in the previous month along with meter readings. The industry shall remit water cess as per assessment orders as and when issued by the Board.
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Compliance	Water cess is removed by the Board.
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3)	A sampling port with removable dummy of not less than 15 cm diameter shall be provided to the stack at a distance of 8 times the diameter of the stack from the nearest constraint such as bends etc. A platform with suitable Ladder shall be provided below 1 meter of sampling port to accommodate three persons with instruments. A 15 AMP 250 V plug point shall be provided on the platform.
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Compliance	Not applicable to our HCE.
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4)	The emissions shall not contain constituents in excess of the prescribed limits mentioned below.
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Chimney NO.	Parameter	Emission standards (mg/NM3)
1	SPM	115
2	SPM	115

Compliance	We are doing stack monitoring and results within the board norms.
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5)	<p>The HCE shall comply with ambient air quality standards of PM10 (particulate Matter size Less than 10um) -100 ug/m3 : PM2.5 (Particulate Matter size less than 2.5 um) – 60 ug/m3: SO2 - 80ug/m3, outside the factory premises at the periphery of the industry.</p> <p>Standards for the other parameters as mentioned in the National Ambient Air Quality Standards of CPCB Notification No.B29016/20/90/PCI-I, dated 18.11.2009 shall be complied.</p> <p>The following noise level standards shall be complied; Noise Levels: Day time - (6 AM to 10 PM) - 75 dB (A) Nighttime - (10 PM to 6 AM)- 70 dB (A).</p>
Compliance	Ambient air quality is being monitored by the external agency. The concentrations of PM₁₀, PM_{2.5}, SO₂ and NO_x are well within the norms specified above. Noise levels are being maintained as per the norms. And a copy of the report is attached as annexure – I.
6)	The HCE shall not cause any odour nuisance in the surrounding area.
Compliance	Noted and following
7)	The HCE & College shall regularly operate the STP provided to treat the Washings, (Laboratory & Operation theater) and domestic effluents. The treated effluents shall be used on land for gardening with the premises after conforming to the Board standards. The infections nature of effluent shall be disinfected, and then discharged to STP for further treatment.
Compliance	We are operating Sewage Treatment Plant (STP) to treat the domestic wastewater regularly. After treatment, the treated wastewater is being utilizing for plantation and flushing in Toilets and remaining is discharging to the public sewer.
8)	The HCE & College shall comply with all the Bio-medical Waste (Management & Handling) Rules, 1998 and its amendments thereof.
Compliance	The Bio-medical Waste generated from HEC is disposing to common BMW facility.
9)	The HCE shall have valid authorization of the Board under Bio-medical Waste (Management & Handling)s thereof. Rules, 1998 and its amendment
Compliance	We have valid authorization from Board which is valid up to 31/08/2021.
10)	The HCE shall properly collect, segregate and dispose the Bio Medical Waste as per the provisions BMW (M & H) Rules, 1998 and its amendments thereof.
Compliance	The Bio-medical Waste generated from HEC is properly collecting, segregating and disposing to common BMW facility.
11)	The HCE shall regularly operate Sewage Treatment Plant (STP) to treat the disinfected washing and domestic wastewater including canteen. After treatment in the STP, the wastewater shall be used partly on Land for irrigation and the balance shall be discharges into a municipal sewer, after meeting surface water standards.
Compliance	We are operating Sewage Treatment Plant (STP) to treat the domestic wastewater regularly. After treatment, the treated wastewater is being utilizing for plantation and flushing in Toilets and remaining is discharging to the public sewer.
12)	The HCE & College shall develop thick green belt along the boundary of the HCE and in all the vacant places with the HCE premises with tall growing trees with wide leaf area.
Compliance	We have developed plantation in the premises of HCE.
13)	The HCE & College shall dispose Used Lead Acid Batteries to the manufactures/ dealers on

	buyback basis.
Compliance	Not applicable
14)	The HCE & College shall dispose of e-waste to the authorized Dismantlers or Recyclers only.
Compliance	We will dispose all the e-waste generated from HCE to authorized Dismantlers or Recyclers.
15)	The HCE & College shall install water meter to measure the actual water consumption and waste water generation, treated & disposed and maintain a log register to record the readings.
Compliance	We have provided water meter in the HCE.
16)	The HCE & College shall maintain good housekeeping within the plant premises.
Compliance	We are maintaining good housekeeping in the hospital.
17)	The HCE & College shall comply with all the directions issued by the Board from time to time.
Compliance	Noted.
SCHEDULE – C	
1)	The HCE & College shall comply with the provisions of the Environment (Protection) Act, 1986, and the rules made there under.
Compliance	We are trying to minimize waste generation in the hospital.
2)	The authorization or its renewal shall be produced or inspection at the request of an officer authorized by the State Pollution Control Board.
Compliance	We will provide authorization or its renewal to the officer authorized by the State Pollution Control Board.
3)	The HCE shall not rent, Lend, sell transfer or otherwise transport the hazardous and other waste excepts what is permitted through this authorization.
Compliance	Noted.
4)	Any unauthorized change in personnel, equipment or working conditions as mentioned in the application by the person authorized shall constitute a breach of his authorization.
Compliance	Noted.
5)	The HCE shall implement Emergency Response Procedure (ERP) for which this authorization is being granted considering all site specific possible scenarios such as spillages, leakages, fire etc. and their possible impacts and also carry out mock drill in this regard at regular interval of time:
Compliance	Noted.
6)	The HCE shall comply with the provisions outlined in the Central Pollution Control Board guidelines on Implementing Liabilities for Environmental Damages due to Handling and disposal of Hazardous waste and Penalty.
Compliance	Noted.
7)	It is the duty of the authorized person to take prior permission of the State Pollution Control Board to close down the facility.
Compliance	Noted.
8)	An application for the renewal of an authorization shall be made as laid down under these rules.
Compliance	We will submit renewal application to the Board before expiry of the order.
9)	Any other conditions for compliance as per the Guidelines issued by the Ministry of Environment, Forest and Climate change or Central Pollution Control Board from time to time.
Compliance	Noted and followed.
10)	Annual return shall be filled by June 30 th for the period ensuring 31 st March of the year.

Compliance	Complying.
11)	The HCE shall not store hazardous waste for more than 90 days.
Compliance	We are not storing hazardous waste for more than 90 days in the HCE.
12)	The HCE shall store used /Waste Oil and Used Lead Acid Batteries in a secured way in their premises till its disposal.
Compliance	We are storing used oil in HDPE drums in designated area.
13)	The HCE shall not dispose Waste Oils to the traders and the same shall be disposed to the Boards authorized Re-Processors / Recyclers.
Compliance	We are disposing the waste oil to authorized dealers.
14)	The HCE shall take necessary practical steps for prevention of oil spillages and carry over oil from the premises.
Compliance	Not applicable to us.
15)	The HCE shall maintain 6 copy manifest system for transportation of waste generated and a copy shall be submitted to Board Office and Concerned Regional Office.
Compliance	Noted
16)	The HCE shall maintain good housekeeping & maintain proper records for hazardous wastes stated in authorization.
Compliance	We are maintaining good housekeeping system in the HCE.
17)	<p>The HCE shall maintain proper records, for hazardous waste stated in Authorization in FORM -3 i.e., quantity of incinerable waste, land disposal waste, recyclable waste etc., and file annual returns to TSPCB in Form -4 as per Rule 6 (5) of the Hazardous and other waste (management, Handling & Trans boundary Movement) Rules, 2016 and amendment thereof.</p> <p>The HCE shall submit the conditions wise compliance report of the conditions stipulated in Schedule A,B & C of this Order on half yearly basis to Board office, Hyderabad, Zonal Office RC Puram and concerned Regional office.</p>
Compliance	We are maintaining all the records of hazardous waste generation details. We are submitting compliance to all the conditions stipulated in schedule B & C of the Order for July 2021.



TEST REPORT

Customer Details: M/s. Kamineni Hospitals Narkatpally, Hyderabad.		Registration No.:	LL/21-22/0106/05
		Sample Receipt Date:	01.06.2021
		Report Issue date:	05.06.2021
Analysis Starting Date:	01.06.2021	Quantity Received:	1 L x 1 No. in plastic bottle
Analysis Completion Date:	05.06.2021	Sample condition on Receipt:	Good
Sample Particulars: Drinking Water			

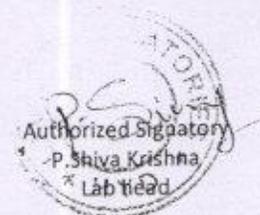
TEST RESULTS

S. No.	Parameter	UOM	Test Method	Requirements as per IS 10500:2012	Result
1	pH	--	4500 H ⁺ B, APHA 23 rd Edition 2017	6.5 – 8.5	7.15
2	Color	CU	2120 B APHA 23 rd Edition 2017	5 – 15	<5
3	Electrical Conductivity	µS/cm	2510 B APHA 23 rd Edition 2017	Not Specified	51
4	Turbidity	NTU	2130 B APHA 23 rd Edition 2017	1.0	<1
5	Total Dissolved Solids@ 105° C	mg/L	2540 C APHA 23 rd Edition 2017	500	34
6	Total Hardness as CaCO ₃	mg/L	2340 C, APHA 23 rd Edition 2017	200	17.5
7	Non Carbonate Hardness as CaCO ₃ *	mg/L	IS 3025 : 2009 Part 21 RA 2014	Not Specified	NIL
8	Calcium as Ca	mg/L	3500- Ca, B APHA 23 rd Edition 2017	75	5.4
9	Magnesium as Mg	mg/L	3500 Mg B APHA 23 rd Edition 2017	30	1.0
10	Phenolphthalein Alkalinity as CaCO ₃ *	mg/L	2320 B, APHA 23 rd Edition 2017	---	NIL
11	Total Alkalinity as CaCO ₃	mg/L	2320 B, APHA 23 rd Edition 2017	200	18.5
12	Chlorides as Cl	mg/L	4500 Cl-, B APHA 23 rd Edition 2017	250	2.8
13	Sodium as Na*	mg/L	APHA 23 rd Edition 3500 Na B	Not Specified	3.3
14	Potassium as K*	mg/L	APHA 23 rd Edition 3500 K B	Not Specified	<1
15	Sulphates as SO ₄	mg/L	4500- SO ₄ ²⁻ E, APHA 23 rd Edition 2017	200	<1
16	Nitrates as NO ₃ *	mg/L	4500 NO ₃ APHA 23 rd Edition 2017	45	1.5
17	Silica as SiO ₂ *	mg/L	IS: 3025 : 1988 Part 35 RA 2014	Not Specified	<0.1
18	Iron as Fe*	mg/L	IS: 3025 : 2003 Part 53 RA 2014	0.3	<0.1
19	Fluoride as F*	mg/L	4500 F-, D APHA 23 rd Edition 2017	1.0	0.15
Microbiological Parameters					
20	Total Plate Count	CFU/mL	IS 1622 : 1981 RA : 2013	Shall not exceed 20/mL*	0
21	Total Coliforms	MPN/100mL	9221 B, APHA 23 rd Edition 2017	Shall be Absent/100ml	<1.8
22	<i>Escherichia Coli</i>	Per 100 mL	9221 F, APHA 23 rd Edition 2017	Shall be Absent	Absent

UOM: Unit Of Measurement * At 37°C in 24hr

Note: 1. The Parameter(s) marked with * are not accredited by NABL.
2. The above results relates to the sample tested only.

Authorized Signatory
 A. Jeevana
 Sr. Chemist



*****END OF THE REPORT*****



TEST REPORT

Customer Details: M/s. Kamineni Hospitals Narkatpally, Hyderabad		Registration No.:	LL/20-21/0401/39-40
Analysis Starting Date:		Sample Receipt Date:	04.01.2021
Analysis Completion Date:		Report Issue date:	04.01.2021
Sample Particulars: Noise levels		Quantity Received:	Not Applicable
		Sample condition on Receipt:	Good

TEST RESULTS

S. No.	Location / Unit	UOM	Test Method / Equipment Used	Result
1	Near Main Gate	dB(A)	Sound Level Meter Make : Lutron, Model : SL - 4023SD Calibration Valid till : 07.06.2020	66.5
2	Near DG Area	dB(A)		67.2

Noise Level Standards

Area Code	Category of Area	UOM	Limits - Day Time [06:00 Hrs to 22:00 Hrs]
A	Industrial Area	dB(A)	< 75
B	Commercial Area	dB(A)	< 65
C	Residential Area	dB(A)	< 55
D	Silence Zone	dB(A)	< 50

UOM : Unit of Measurement



*****END OF THE REPORT*****



TEST REPORT

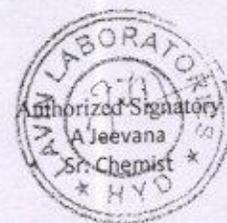
Customer Details: M/s. Kamineni Hospitals Narkatpally, Hyderabad		Registration No.:	LL/20-21/0401/37	
		Sample Receipt Date:	04.01.2021	
Analysis Starting Date:		04.01.2021	Report Issue date:	09.01.2021
Analysis Completion Date:		09.01.2021	Quantity Received:	Not Applicable
Sample Particulars: Stack Emission – DG – 500 KVA-LAT			Sample condition on Receipt:	Good

TEST RESULTS

S. No.	Parameter	UOM	Test Method / Equipment Used	CPCB Standards	Result
1	Particulate Matter	mg/Nm ³	IS 11255 (Pt 1): 1985 RA 2014	100	71
2	Sulphur Dioxide (SO ₂)	mg/Nm ³	IS 11255 (Pt 2): 1985 RA 2014	80	54
3	Oxides of Nitrogen (NO _x)	mg/Nm ³	SOP No. 16, dt:21.09.2015	80	67

UOM : Unit of Measurement

Instrument Used : Stack Monitoring Kit, Model : EI – 106, Calibration Valid till 07.12.2021



*****END OF THE REPORT*****



TEST REPORT

Customer Details: M/s. Kamineni Hospitals Narkatpally, Hyderabad		Registration No.:	LL/20-21/0401/36
		Sample Receipt Date:	04.01.2021
		Report Issue date:	09.01.2021
		Quantity Received:	Not Applicable
Analysis Starting Date:	04.01.2021	Sample condition on Receipt:	Good
Analysis Completion Date:	09.01.2021		
Sample Particulars: Ambient Air Quality - Near Control Room			

TEST RESULTS

S. No.	Parameter	UOM	Test Method	CPCB Standards	Results
1	Particulate Matter (PM ₁₀)	µg/m ³	IS 5182 Pt 23: 2006 RA 2017 [Respirable Dust Sampler method]	100	47
2	Particulate Matter (PM _{2.5})	µg/m ³	In House Validated SOP 11 dated 01.02.2019	60	31
3	Sulphur Dioxide (SO ₂)	µg/m ³	IS 5182 Pt II: 2001 RA 2017 [Improved West & Geake method]	80	19
4	Oxides of Nitrogen (NO ₂)	µg/m ³	IS 5182 Pt VI: 2006 RA 2017 [Jacob and Hochheiser modified (Na-Arsenite) method]	80	27

UOM : Unit of Measurement
Respirable Dust Sampler, Make : Enviro Instruments, Model : EI-142, Calibration Valid till 07.12.2021



*****END OF THE REPORT*****



TEST REPORT

Customer Details: M/s. Kamineni Hospitals Narkatpally, Hyderabad		Registration No.:	LL/20-21/0401/35
		Sample Receipt Date:	04.01.2021
		Report Issue date:	09.01.2021
Analysis Starting Date:	04.01.2021	Quantity Received:	Not Applicable
Analysis Completion Date:	09.01.2021	Sample condition on Receipt:	Good
Sample Particulars: Ambient Air Quality - Near DG Area			

TEST RESULTS

S. No.	Parameter	UOM	Test Method	CPCB Standards	Results
1	Particulate Matter (PM ₁₀)	µg/m ³	IS 5182 Pt 23: 2006 RA 2017 [Respirable Dust Sampler method]	100	56
2	Particulate Matter (PM _{2.5})	µg/m ³	In House Validated SOP 11 dated 01.02.2019	60	21
3	Sulphur Dioxide (SO ₂)	µg/m ³	IS 5182 Pt II: 2001 RA 2017 [Improved West & Geake method]	80	19
4	Oxides of Nitrogen (NO ₂)	µg/m ³	IS 5182 Pt VI: 2006 RA 2017 [Jacob and Hochheiser modified (Na-Arsenite) method]	80	24

UOM : Unit of Measurement
Respirable Dust Sampler, Make : Enviro Instruments, Model : EI-142, Calibration Valid till 07.12.2021



*****END OF THE REPORT*****



TEST REPORT

Customer Details: M/s. Kamineni Hospitals Narkatpally, Hyderabad		Registration No.:	LL/20-21/0401/34
		Sample Receipt Date:	04.01.2021
		Report Issue date:	09.01.2021
Analysis Starting Date:	04.01.2021	Quantity Received:	Not Applicable
Analysis Completion Date:	09.01.2021	Sample condition on Receipt:	Good
Sample Particulars: Ambient Air Quality - Near Main Gate			

TEST RESULTS

S. No.	Parameter	UOM	Test Method	CPCB Standards	Results
1	Particulate Matter (PM ₁₀)	µg/m ³	IS 5182 Pt 23: 2006 RA 2017 [Respirable Dust Sampler method]	100	61
2	Particulate Matter (PM _{2.5})	µg/m ³	In House Validated SOP 11 dated 01.02.2019	60	39
3	Sulphur Dioxide (SO ₂)	µg/m ³	IS 5182 Pt II: 2001 RA 2017 [Improved West & Geake method]	80	40
4	Oxides of Nitrogen (NO ₂)	µg/m ³	IS 5182 Pt VI: 2006 RA 2017 [Jacob and Hochheiser modified (Na-Arsenite) method]	80	45

UOM : Unit of Measurement

Respirable Dust Sampler, Make : Enviro Instruments, Model : EI-142, Calibration Valid till 07.12.2021



*****END OF THE REPORT*****


KAMINENI INSTITUTE OF MEDICAL SCIENCES-HOSPITALS


Sreepuram, Narketpally, Nalgonda Dist. 508 254 (T.S.)

(Accredited with Grade "A" by NAAC)

Tel: +91 8682 279999 Fax: +91 8682 272829

E-mail: info@kimsmedicalcollege.org www.kimsmedicalcollege.org

Date: 06/01/2022

To,
The Environmental Engineer,
Regional office,
T.S. Pollution Control Board,
Nalgonda.

Sub: Kamineni Institute of Medical Sciences (KIMS) Sy.No.38, Sreepuram Village,
Narketpally (Village & Mandal), Nalgonda District, - Submission of six
monthly compliance report of CFO order – Reg.

Ref: Auto Renewal of CFO ORDER ORDER NO.

TSPCB/ZO/RCP/NLG/829/W&A/2017-1228 Dt: 05.08.2017.

Sir,

We are very grateful to Honourable Board for according Consent for Operation for our
Hospital M/s Kamineni Institute of Medical Sciences (KIMS) Sy.No.38, Sreepuram,
Narketpally (Village & Mandal), Nalgonda District.

Now with reference to above the Consent for Operation issued by Hon'ble Board, we are
herewith submitting six monthly compliance reports for JANUARY 2022 as Attachment – 1
for your kind reference.

Thanking you

Yours faithfully

For: KAMINENI INSTITUTE OF MEDICAL SCIENCES



MEDICAL SUPERINTENDENT

Medical Superintendent

Kamineni Institute of Medical Sciences Hospital
Narketpally, Nalgonda (Dist.) 508 254.



Attachment -1

COMPLIANCE OF CONDITIONS STIPULATED IN CONSENT FOR OPERATION ISSUED BY TSPCB to M/s. KAMINENI HOSPITAL [Order No. 629-RR-I/TSPCB/ZO/RCP/NLG/829/W&A/2016-1188, Date :14.06.2016.

SCHEDULE –A

1)	The applicant shall make applications through online for renewal of Consent (under Water and Air Acts) and Authorization under HWM Rules at least 4 months before the date of expiry of this order, along with prescribed fee under Water and Air Acts for obtaining Consent of the Board along with detailed compliance report against the conditions stipulated in the CFO & HWA order issued.
Compliance	Telangana State Pollution Control Board was issued Consent for Operation and which is valid up to 31/08/2022. We will submit CFO renewal applications to the board 120 days before the date of expiry of this order.
2)	a) All the fugitive emissions shall be controlled with proper measures. b) The applicant shall also install the equipment such as wind speed recorder, wind direction recorder.
Compliance	Internal roads in the hospital are made with tiles and cemented, hence fugitive emission is reduced.
3)	A good house Keeping shall be maintained in the premises. All hoods, pipes, valves, sewers and drains shall be leak proof. Floor washings shall be admitted into the effluent collection system only and shall not be allowed to find their way into storm drains or open areas.
Compliance	We are maintaining good housekeeping in the hospital. All pipe valves, drains are leak proof.
4)	The applicant shall submit Environment statement in Form V before 30 th September every year as per Rules No.14 E (P) Rules, 1986 & its amendments thereof.
Compliance	We will submit the Environmental statement before 30th September, 2021 to the Board.
5)	The applicant shall comply with the directives/orders issued by the Board in this consent order and at all subsequent times without any negligence on his part. The applicant shall be liable for such Legal action against him as per provisions of the Law/Act in case if non-compliance of any time and/or violation of the terms and conditions of this consent order.
Compliance	Agreed.
6)	The applicant shall furnish to the visiting officer and/or the Board any information regarding the construction, installation or operation of the effluent treatment system/air pollution control equipment and such other particulars as may be pertinent for preventing and controlling pollution.
Compliance	We will make all available information regarding effluent generation, treatment, operation details of all the air pollution control equipment to visiting officer at any time.
7)	The HCE & College is liable to pay compensation for any environmental damage caused by it, as fixed by the collector and District Magistrate as may be pertinent for preventing and controlling pollution.
Compliance	Till now there is no Environmental damage occurred due to the Hospital.
8)	The HCE & College shall provide a minimum stack height (H) to the DG sets as per the following formula. $H = h + 0.2 \text{ SQRT (KVA)}$ KVA = Total generation capacity, h = Height of building where DG Set is installed.
Compliance	We have provided stack height to DG set as per norms.

9)	All the rules & regulations notified by Ministry of Environment and Forests, Government of India in respect of management, handling, transportation and storage of hazardous chemicals and wastes shall be followed.
Compliance	The waste oil that is generated is being given to TSPCB approved vendors. We will follow all rules and regulations notified by Ministry of Environment and Forests, Government of India regarding management, handling, transportation and storage of waste oil.
10)	The HCE & College shall comply with emission limits for DG sets of capacity up to 800 KW as per the notification G.S.R.520 (E), dated 01.07.2003 under the Environment (protection) Amendment Rules, 2003 and G.S.R.448 (E), dated 12.07.2004 under Environment (Protection) second Amendment rules, 2004. In cases of DG sets of capacity more than 800 KW shall comply with emission limits as per the notification G.S.R. 489 (E), dated 09.07.2002 at serial No.96, under the Environment (protection) Act, 1986.
Compliance	We are meeting DG emission standard.
11)	All the rules & regulations notified by Ministry of Law and Justice, Government of India regarding Public Liability Insurance Act, 1991 should be followed.
Compliance	Noted
12)	The applicant shall at his own cost get the effluent samples collected both before and after treatment/samples of emissions collected and analyzed from the TSPCB or any other Laboratories which are established as per the guidelines and norms of MoE&F, GOI and CPCB, New Delhi, every month for the parameters indicated in the Condition No.1 and condition No.4 of schedule B and shall submit in duplicate the report thereof to the board.
Compliance	Agreed.
13)	The applicant shall provide appropriate Rain Water Harvesting systems on the available upstream portion of the plant site.
Compliance	We have provided rainwater harvesting structures in the premises to collect rain water and to recharge the ground water.
14)	All Solid wastes arising in the premises shall be properly classified and disposed of to the satisfaction of the Board by : i) Controlled incineration, wherever possible in case of combustible organic material. ii) Vermiculture/ composting. In case of biodegradable material. iii) Secure Land fill in case of non-biodegradable, chemically active/hazardous solid waste. Care shall be taken to ensure that the material does not give Leachate, which may percolate into ground water or carried away with storm run – off.
Compliance	All the BMW is being sent to Common BMW facility.
15)	At any time during the inspection of Pollution Control Board officers or any other Licensing/servicing authorities/ if it is observed that the HCE & College is not complying with any of the above conditions Leading to pollution problems, this consent is Liable for cancellation without further notice and all the services rendered by the servicing departments shall be withdrawn without further notice.
Compliance	Noted and agreed.
16)	All the rules & regulations notified by Ministry of Environment and Forests, Government of India in respect of microorganism, genetically engineered or gainsms or cells shall be followed.
Compliance	Noted and agreed.
17)	The applicant shall exhibit the Consent order of the Board in the HCE & College premises at a prominent place for the information of the inspecting officers of the different departments.
Compliance	Complied

8)	Notwithstanding anything contained in this conditional letter or consent, the Board hereby reserves the right and powers under Section 27(2) of the Water (Prevention & Control of Pollution) Act, 1974 and its amendments thereof and under Section 21 of the Air (Prevention & Control of Pollution) Act, 1981 and its amendments thereof to review any and/or all the conditions imposed herein above and to make such variations as deemed fit for the purpose of the Acts by the Board.
Compliance	Agreed
19)	The applicant shall put up two black boards of size 6ft by 4 ft. at the main entrance to their plant. One board shall contain the specific CFE and CFO conditions, in sufficiently Large front size so that it can be read easily from a distance of 10 ft. to a normal eye. And other board shall carry, again in sufficiently larger font size so as to be also to read from a distance of 10 ft., the latest water, Air, Noise and soil waste monitoring data as well as the maximum vulnerable zone.
Compliance	Sign boards are already provided at the main entrance of the hospital.
20)	The HCE & College may explore the possibility of Tapping the solar energy for their energy requirements.
Compliance	We have provided solar lights in the hospital and college premises.
21)	The following rules and regulations notified by the MoE&F, GoI shall be implemented. <ul style="list-style-type: none"> a) Hazardous and other waste and other wastes (Management and Tran's boundary Movement) rules, 2016. b) Manufacture, Storage and import of Hazardous Chemicals Rules, 1989. c) Batteries (Management & Handling) Rules, 2001. d) E – Waste (Management & Handling) Rules, 2016. e) Plastic Waste (Management & Handling) Rules, 2016.
Compliance	We are following all the above acts, which are applicable to us.
22)	Any person aggrieved by an order made by the State Board under Section 25, Section 26, Section 27 of water Act, 1974 or Section 21 of Air Act, 1981 may within thirty days from the date on which the order is communicated to him, prefer an appeal as per Andhra Pradesh Water Rules, 1976 and Air Rules 1982, to such authority (hereafter referred to as the Appellate Authority) constituted under Section 28 of the Water (Prevention and Control of Pollution) Act, 1974 and Section 31 of the Air (Prevention and Control of Pollution) Act, 1981.
Compliance	Noted.
23)	The Board reserves its right to modify above conditions or stipulate any additional conditions including revocation of this order in the interest of environment protection.
Compliance	Noted.
24)	Concealing the factual data or submission of false information/ fabricated data and failure to comply with any of the conditions mentioned in this order may result in withdrawal of this order and attract action under the provisions of relevant pollution control Acts.
Compliance	Noted.

SCHEDULE -B

Special Conditions

S.No

1)	The HCE & College shall take steps to reduce water consumption to the extent possible and consumption shall NOT exceed the quantities mentioned below:	
	S. No.	Water Consumption
	1.	Washings (Laboratory & Operation theater)
	2.	Domestic (Town ship, hostels & canteen)
	TOTAL	500.0 KLD

Compliance We do here by confirm that the water requirement will be 500 KLD only

2) The HCE & College shall file the water cess returns in Form -1 as required under section (5) of water (Prevention and control of Pollution) Cess Act, 1977 on or before the 5th of every calendar month, showing the quantity of waste consumed in the previous month along with mater readings. The industry shall remit water cess as per assessment orders as and when issued by the Board.

Compliance Water cess is removed by the Board.

3) A sampling port with removable dummy of not less than 15 cm diameter shall be provided to the stack at a distance of 8 times the diameter of the stack from the nearest constraint such as bends etc. A platform with suitable Ladder shall be provided below 1 meter of sampling port to accommodate three persons with instruments. A 15 AMP 250 V plug point shall be provided on the platform.

Compliance Not applicable to our HCE.

4) The emissions shall not contain constituents in excess of the prescribed limits mentioned below.

Chimney NO.	Parameter	Emission standards (mg/NM3)
1	SPM	115
2	SPM	115

Compliance We are doing stack monitoring and results within the board norms. And report is attached as Annexure – I.

5) The HCE shall comply with ambient air quality standards of PM₁₀ (particulate Matter size Less than 10um) -100 ug/m³ : PM_{2.5} (Particulate Matter size less than 2.5 um) – 60 ug/m³: SO₂ - 80ug/m³, outside the factory premises at the periphery of the industry.

Standards for the other parameters as mentioned in the National Ambient Air Quality Standards of CPCB Notification No.B29016/20/90/PCI-I, dated 18.11.2009 shall be complied.

The following noise level standards shall be complied; **Noise Levels:**

Day time - (6 AM to 10 PM) - 75 dB (A)

Nighttime - (10 PM to 6 AM)- 70 dB (A).

Compliance Ambient air quality is being monitored by the external agency. The concentrations of PM₁₀, PM_{2.5}, SO₂ and NO_x are well within the norms specified above. Noise levels are being maintained as per the norms. And a copy of the report is attached as Annexure – I.

6) The HCE shall not cause any odour nuisance in the surrounding area.

Cor liance	Noted and following
7)	The HCE & College shall regularly operate the STP provided to treat the Washings, (Laboratory & Operation theater) and domestic effluents. The treated effluents shall be used on land for gardening with the premises after conforming to the Board standards. The infections nature of effluent shall be disinfected, and then discharged to STP for further treatment.
Compliance	We are operating Sewage Treatment Plant (STP) to treat the domestic waste water regularly. After treatment, the treated wastewater is being utilizing for plantation and flushing in Toilets and remaining is discharging to the public sewer.
8)	The HCE & College shall comply with all the Bio-medical Waste (Management & Handling) Rules, 1998 and its amendments thereof.
Compliance	The Bio-medical Waste generated from HCE is sent to common BMW facility.
9)	The HCE shall have valid authorization of the Board under Bio-medical Waste (Management & Handling) Rules, 1998 and its amendment thereof.
Compliance	We have valid authorization from Board which is valid up to 31/08/2022.
10)	The HCE shall properly collect, segregate and dispose the Bio Medical Waste as per the provisions BMW (M & H) Rules, 1998 and its amendments thereof.
Compliance	The Bio-medical Waste generated from HEC is properly collecting, segregating and disposing to common BMW facility.
11)	The HCE shall regularly operate Sewage Treatment Plant (STP) to treat the disinfected washing and domestic wastewater including canteen. After treatment in the STP, the wastewater shall be used partly on Land for irrigation and the balance shall be discharges into a municipal sewer, after meeting surface water standards.
Compliance	We are operating Sewage Treatment Plant (STP) to treat the domestic waste water regularly. After treatment, the treated wastewater is being utilizing for plantation and flushing in Toilets and remaining is discharging to the public sewer.
12)	The HCE & College shall develop thick green belt along the boundary of the HCE and in all the vacant places with the HCE premises with tall growing trees with wide leaf area.
Compliance	We have developed plantation in the premises of HCE.
13)	The HCE & College shall dispose Used Lead Acid Batteries to the manufactures/ dealers on buyback basis.
Compliance	Not applicable
14)	The HCE & College shall dispose of e-waste to the authorized Dismantlers or Recyclers only.
Compliance	We will dispose all the e-waste generated from HCE to authorized Dismantlers or Recyclers.
15)	The HCE & College shall install water meter to measure the actual water consumption and waste water generation, treated & disposed and maintain a log register to record the readings.
Compliance	We have provided water meter in the HCE.
16)	The HCE & College shall maintain good housekeeping within the plant premises.
Compliance	We are maintaining good housekeeping in the hospital.
17)	The HCE & College shall comply with all the directions issued by the Board from time to time.
Compliance	Noted.

SCHEDULE – C

1)	The HCE & College shall comply with the provisions of the Environment (Protection) Act, 1986, and the rules made there under.
Compliance	We are trying to minimize waste generation in the hospital.
2)	The authorization or its renewal shall be produced or inspection at the request of an officer authorized by the State Pollution Control Board.

Compliance	We will provide authorization or its renewal to the officer authorized by the State Pollution Control Board.
3)	The HCE shall not rent, Lend, sell transfer or otherwise transport the hazardous and other waste expects what is permitted though this authorization.
Compliance	Noted.
4)	Any unauthorized change in personnel, equipment or working conditions as mentioned in the application by the person authorized shall constitute a breach of his authorization.
Compliance	Noted.
5)	The HCE shall implement Emergency Response Procedure (ERP) for which this authorization is being granted considering all site specific possible scenarios such as spillages, leakages, fire etc. and their possible impacts and also carry out mock drill in this regard at regular interval of time:
Compliance	Noted.
6)	The HCE shall comply with the provisions outlined in the Central Pollution Control Board guidelines on Implementing Liabilities for Environmental Damages due to Handling and disposal of Hazardous waste and Penalty.
Compliance	Noted.
7)	It is the duty of the authorized person to take prior permission of the State Pollution Control Board to close down the facility.
Compliance	Noted.
8)	An application for the renewal of an authorization shall be made as laid down under these rules.
Compliance	We will submit renewal application to the Board before expiry of the order.
9)	Any other conditions for compliance as per the Guidelines issued by the Ministry of Environment, Forest and Climate change or Central Pollution Control Board from time to time.
Compliance	Noted and followed.
10)	Annual return shall be filled by June 30 th for the period ensuring 31 st March of the year.
Compliance	Complying.
11)	The HCE shall not store hazardous waste for more than 90 days.
Compliance	We are not storing hazardous waste for more than 90 days in the HCE.
12)	The HCE shall store used /Waste Oil and Used Lead Acid Batteries in a secured way in their premises till its disposal.
Compliance	We are storing used oil in HDPE drums in designated area.
13)	The HCE shall not dispose Waste Oils to the traders and the same shall be disposed to the Boards authorized Re-Processors / Recyclers.
Compliance	We are disposing the waste oil to authorized dealers.
14)	The HCE shall take necessary practical steps for prevention of oil spillages and carry over oil from the premises.
Compliance	Not applicable to us.
15)	The HCE shall maintain 6 copy manifest system for transportation of waste generated and a copy shall be submitted to Board Office and Concerned Regional Office.
Compliance	Noted
16)	The HCE shall maintain good housekeeping & maintain proper records for hazardous wastes stated in authorization.
Compliance	We are maintaining good housekeeping system in the HCE.
17)	The HCE shall maintain proper records, for hazardous waste stated in Authorization in FORM -3 i.e., quantity of incinerable waste, land disposal waste, recyclable waste etc., and file annual

returns to TSPCB in Form-4 as per Rule 6(5) of the Hazardous and other waste (Management, Handling & Trans-boundary Movement) Rules, 2016 and amendment thereof.

The HCE shall submit the conditions wise compliance report of the conditions stipulated in Schedule A,B & C of this Order on half yearly basis to Board office, Hyderabad, Zonal Office RC Puram and concerned Regional office.

Compliance	<p>We are maintaining all the records of hazardous waste generation details.</p> <p>We are submitting compliance to all the conditions stipulated in schedule B&C of the Order for January 2022.</p>
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ANNEXURE – I
MONITORING REPORT

1. DG set Stack Report – Pg.1, 2
2. Ambient Air Quality Report - Pg.3, 4, 5
3. Ambient Noise Level Report - Pg.6
4. STP Reports (both inlet and outlet) - Pg.7, 8, 9, 10, 11, 12
5. Drinking Water Test Report - Pg. 13, 14, 15, 16, 17, 18
6. ETP Reports (both inlet and outlet) - Pg.19, 20, 21, 22, 23, 24



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TEST REPORT

Customer Details: M/s. Kamineni Hospitals Narkatpally, Hyderabad		Registration No.:	LL/21-22/0207/08
Analysis Starting Date:		Sample Receipt Date:	02.07.2021
Analysis Completion Date:		Report Issue date:	08.07.2021
Sample Particulars: Stack Emission – DG – 101C KVA		Quantity Received:	Not Applicable
		Sample condition on Receipt:	Good

TEST RESULTS

S. No.	Parameter	UOM	Test Method / Equipment Used	CPCB Standards	Result
1	Particulate Matter	mg/Nm ³	IS 11255 (Pt 1): 1985 RA 2014	100	46
2	Sulphur Dioxide (SO ₂)	mg/Nm ³	IS 11255 (Pt 2): 1985 RA 2014	80	21
3	Oxides of Nitrogen (NO _x)	mg/Nm ³	SOP No. 16, dt:21.09.2015	80	20

UOM : Unit of Measurement

Instrument Used : Stack Monitoring Kit, Model : EI – 106, Calibration Valid till 07.12.2021



*****END OF THE REPORT*****



TEST REPORT

Customer Details: M/s. Kamineni Hospitals Narkatpally, Hyderabad	Registration No.:	LL/21-22/0207/07
	Sample Receipt Date:	02.07.2021
	Report Issue date:	08.07.2021
	Quantity Received:	Not Applicable
	Sample condition on Receipt:	Good
Analysis Starting Date:	02.07.2021	
Analysis Completion Date:	08.07.2021	
Sample Particulars: Stack Emission – DG – 500 KVA-LAT		

TEST RESULTS

S. No.	Parameter	UOM	Test Method / Equipment Used	CPCB Standards	Result
1	Particulate Matter	mg/Nm ³	IS 11255 (Pt 1): 1985 RA 2014	100	62
2	Sulphur Dioxide (SO ₂)	mg/Nm ³	IS 11255 (Pt 2): 1985 RA 2014	80	37
3	Oxides of Nitrogen (NO _x)	mg/Nm ³	SOP No. 16, dt:21.09.2015	80	29

UOM : Unit of Measurement
 Instrument Used : Stack Monitoring Kit, Model : EI – 106, Calibration Valid till 07.12.2021



*****END OF THE REPORT*****



TEST REPORT

Customer Details: M/s. Kamineni Hospitals Narkatpally, Hyderabad	Registration No.:	LL/21-22/0207/04	
	Sample Receipt Date:	02.07.2021	
	Report Issue date:	08.07.2021	
Analysis Starting Date:	02.07.2021	Quantity Received:	Not Applicable
Analysis Completion Date:	08.07.2021	Sample condition on Receipt:	Good
Sample Particulars: Ambient Air Quality- Near Main Gate			

TEST RESULTS

S. No.	Parameter	UOM	Test Method	CPCB Standards	Results
1	Particulate Matter (PM ₁₀)	µg/m ³	IS 5182 Pt 23: 2006 RA 2017 [Respirable Dust Sampler method]	100	45
2	Particulate Matter (PM _{2.5})	µg/m ³	In House Validated SOP 11 dated 01.02.2019	60	32
3	Sulphur Dioxide (SO ₂)	µg/m ³	IS 5182 Pt II: 2001 RA 2017 [Improved West & Geake method]	80	19
4	Oxides of Nitrogen (NO ₂)	µg/m ³	IS 5182 Pt VI: 2006 RA 2017 [Jacob and Hochheiser modified (Na-Arsenite) method]	80	21

UOM : Unit of Measurement
Respirable Dust Sampler, Make : Enviro Instruments, Model : EI-142, Calibration Valid till 07.12.2021



*****END OF THE REPORT*****



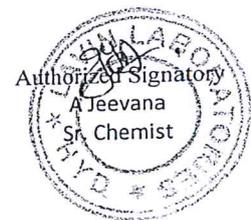
TEST REPORT

Customer Details: M/s. Kamineni Hospitals Narkatpally, Hyderabad	Registration No.:	LL/21-22/0207/05	
	Sample Receipt Date:	02.07.2021	
	Report Issue date:	08.07.2021	
	Quantity Received:	Not Applicable	
Analysis Starting Date:	02.07.2021	Sample condition on Receipt:	Good
Analysis Completion Date:	08.07.2021	Sample Particulars: Ambient Air Quality –Near DG Area	

TEST RESULTS

S. No.	Parameter	UOM	Test Method	CPCB Standards	Results
1	Particulate Matter (PM ₁₀)	µg/m ³	IS 5182 Pt 23: 2006 RA 2017 [Respirable Dust Sampler method]	100	44
2	Particulate Matter (PM _{2.5})	µg/m ³	In House Validated SOP 11 dated 01.02.2019	60	39
3	Sulphur Dioxide (SO ₂)	µg/m ³	IS 5182 Pt II: 2001 RA 2017 [Improved West & Geake method]	80	25
4	Oxides of Nitrogen (NO ₂)	µg/m ³	IS 5182 Pt VI: 2006 RA 2017 [Jacob and Hochheiser modified (Na-Arsenite) method]	80	23

UOM : Unit of Measurement
Respirable Dust Sampler, Make : Enviro Instruments, Model : EI-142, Calibration Valid till 07.12.2021



*****END OF THE REPORT*****



TEST REPORT

Customer Details: M/s. Kamineni Hospitals Narkatpally, Hyderabad		Registration No.:	LL/21-22/0207/06
		Sample Receipt Date:	02.07.2021
		Report Issue date:	08.07.2021
		Quantity Received:	Not Applicable
Analysis Starting Date:	02.07.2021	Sample condition on Receipt:	Good
Analysis Completion Date:	08.07.2021		
Sample Particulars: Ambient Air Quality- Near Control Room			

TEST RESULTS

S. No.	Parameter	UOM	Test Method	CPCB Standards	Results
1	Particulate Matter (PM ₁₀)	µg/m ³	IS 5182 Pt 23: 2006 RA 2017 [Respirable Dust Sampler method]	100	42
2	Particulate Matter (PM _{2.5})	µg/m ³	In House Validated SOP 11 dated 01.02.2019	60	32
3	Sulphur Dioxide (SO ₂)	µg/m ³	IS 5182 Pt II: 2001 RA 2017 [Improved West & Geake method]	80	21
4	Oxides of Nitrogen (NO ₂)	µg/m ³	IS 5182 Pt-VI: 2006 RA 2017 [Jacob and Hochheiser modified (Na-Arsenite) method]	80	19

UOM : Unit of Measurement

Respirable Dust Sampler, Make : Enviro Instruments, Model : EI-142, Calibration Valid till 07.12.2021



*****END OF THE REPORT*****



TEST REPORT

Customer Details: M/s. Kamineni Hospitals Narkatpally, Hyderabad		Registration No.:	LL/21-22/0207/09-10	
		Sample Receipt Date:	02.07.2021	
Analysis Starting Date:		02.07.2021	Report Issue date:	08.07.2021
Analysis Completion Date:		08.07.2021	Quantity Received:	Not Applicable
Sample Particulars: Noise levels			Sample condition on Receipt:	Good

TEST RESULTS

S. No.	Location / Unit	UOM	Test Method / Equipment Used	Result
1	Near Main Gate	dB(A)	Sound Level Meter Make : Lutron, Model : SL - 4023SD Calibration Valid till : 07.06.2022	59.4
2	Near DG Area	dB(A)		58.2

Noise Level Standards

Area Code	Category of Area	UOM	Limits - Day Time [06:00 Hrs to 22:00 Hrs]
A	Industrial Area	dB(A)	< 75
B	Commercial Area	dB(A)	< 65
C	Residential Area	dB(A)	< 55
D	Silence Zone	dB(A)	< 50

UOM : Unit of Measurement



*****END OF THE REPORT*****



TEST REPORT

Customer Details: M/s. Kamineni Hospitals Narkatpally, Hyderabad		Registration No.:	LL/21-22/0207/14
		Sample Receipt Date:	02.07.2021
		Report Issue date:	08.07.2021
Analysis Starting Date:	02.07.2021	Quantity Received:	1 L x 1 No. in plastic bottle
Analysis Completion Date:	08.07.2021	Sample condition on Receipt:	Good
Sample Particulars: STP Outlet			

TEST RESULTS

S. No.	Test Parameter	Units	Test Method	TSPCB Standards	Results
1	pH @25°C	---	4500 H ⁺ B, APHA 23 rd Edition 2017	5.5 – 9.0	7.85
2	Total Dissolved Solids	mg/L	2540C, APHA 23 rd Edition 2017	2100	929
3	Total Suspended Solids	mg/L	2540 D, APHA 23 rd Edition 2017	200	07
4	Chlorides as Cl	mg/L	4500 Cl- B, APHA 23 rd Edition 2017	600	120.6
5	Sulphates as SO ₄	mg/L	4500 SO ₄ E, APHA 23 rd Edition 2017	1000	49.5
6	Chemical Oxygen Demand – COD	mg/L	5220 B, APHA 23 rd Edition 2017	250	56
7	Bio Chemical Oxygen Demand (3 days @ 27°C)	mg/L	5210 B, APHA 23 rd Edition 2017	100	14
8	Oil & Grease	mg/L	5520 B, APHA 23 rd Edition 2017	10	<1

Note: The above results relates only to the sample tested.


 Verified by
 K. Manideep
 Chemist



*****END OF THE REPORT*****



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TEST REPORT

Customer Details: M/s. Kamineni Hospitals Narkatpally, Hyderabad		Registration No.:	LL/21-22/0207/13
		Sample Receipt Date:	02.07.2021
		Report Issue date:	08.07.2021
Analysis Starting Date:	02.07.2021	Quantity Received:	1 L x 1 No. in plastic bottle
Analysis Completion Date:	08.07.2021	Sample condition on Receipt:	Good
Sample Particulars: STP Inlet			

TEST RESULTS

S. No.	Test Parameter	Units	Test Method	Results
1	pH @25°C	---	4500 H ⁺ B, APHA 23 rd Edition 2017	7.80
2	Total Dissolved Solids	mg/L	2540C, APHA 23 rd Edition 2017	1018
3	Total Suspended Solids	mg/L	2540 D, APHA 23 rd Edition 2017	82
4	Chlorides as Cl	mg/L	4500 Cl- B, APHA 23 rd Edition 2017	154.6
5	Sulphates as SO ₄	mg/L	4500 SO ₄ E, APHA 23 rd Edition 2017	64.1
6	Chemical Oxygen Demand – COD	mg/L	5220 B, APHA 23 rd Edition 2017	424
7	Bio Chemical Oxygen Demand (3 days @ 27°C)	mg/L	5210 B, APHA 23 rd Edition 2017	111
8	Oil & Grease	mg/L	5520 B, APHA 23 rd Edition 2017	03

Note: The above results relates only to the sample tested.

Verified by
K Manideep
Chemist



*****END OF THE REPORT*****



TEST REPORT

Customer Details: M/s. Kamineni Hospitals Narketpally, Hyderabad.		Registration No.:	LL/21-22/0209/05
		Sample Receipt Date:	02.09.2021
		Report Issue date:	10.09.2021
Analysis Starting Date:	02.09.2021	Quantity Received:	1 L x 1 No. in plastic bottle
Analysis Completion Date:	10.09.2021	Sample condition on Receipt:	Good
Sample Particulars: STP Inlet Water			

TEST RESULTS

S. No.	Test Parameter	Units	Test Method	Results
1	pH @ 25°C	---	4500 H ⁺ B, APHA 23 rd Edition 2017	7.55
2	Total Dissolved Solids @ 105°C	mg/L	IS 3025 : 1984 Part 16 RA 2017 Amendment 1	802
3	Total Suspended Solids	mg/L	2540 D APHA 23 rd Edition 2017	121
4	Chlorides as Cl	mg/L	4500 Cl- B, APHA 23 rd Edition 2017	152
5	Sulphates as SO ₄	mg/L	4500 SO ₄ E, APHA 23 rd Edition 2017	51.2
6	Chemical Oxygen Demand – COD	mg/L	5220 B APHA 23 rd Edition 2017	496
7	Bio Chemical Oxygen Demand (3 days @ 27°C)	mg/L	5210 B APHA 23 rd Edition 2017	130
8	Oil & Grease	mg/L	5520 B, APHA 23 rd Edition 2017	06

Note: The above results relates to the sample tested only.

Verified by
K Manideep
Chemist



*****END OF THE REPORT*****

**TEST REPORT**

Customer Details: M/s. Kamineni Hospitals Narkatpally, Hyderabad.		Registration No.:	LL/21-22/0209/06
		Sample Receipt Date:	02.09.2021
		Report Issue date:	10.09.2021
Analysis Starting Date:	02.09.2021	Quantity Received:	1 L x 1 No. in plastic bottle
Analysis Completion Date:	10.09.2021	Sample condition on Receipt:	Good
Sample Particulars: STP Outlet Water			

TEST RESULTS

S. No.	Test Parameter	Units	Test Method	TSPCB Standards	Results
1	pH @25°C	---	4500 H ⁺ B, APHA 23 rd Edition 2017	5.5 – 9.0	7.78
2	Total Dissolved Solids	mg/L	2540C, APHA 23 rd Edition 2017	2100	755
3	Total Suspended Solids	mg/L	2540 D, APHA 23 rd Edition 2017	100	11
4	Chlorides as Cl	mg/L	4500 Cl- B, APHA 23 rd Edition 2017	1000	107.6
5	Sulphates as SO ₄	mg/L	4500 SO ₄ E, APHA 23 rd Edition 2017	1000	44.1
6	Chemical Oxygen Demand – COD	mg/L	5220 B, APHA 23 rd Edition 2017	250	52
7	Bio Chemical Oxygen Demand (3 days @ 27°C)	mg/L	5210 B, APHA 23 rd Edition 2017	30	13
8	Oil & Grease	mg/L	5520 B, APHA 23 rd Edition 2017	10	<1

Note: The above results relates to the sample tested only.

Verified by
K Manideep
Chemist



*****END OF THE REPORT*****



TEST REPORT

Customer Details: M/s. Kamineni Hospitals Narkatpally, Hyderabad		Registration No.:	LL/21-22/1611/05
		Sample Receipt Date:	16.11.2021
Analysis Starting Date:	16.11.2021	Report Issue date:	20.11.2021
Analysis Completion Date:	20.11.2021	Quantity Received:	1 L x 1 No. in plastic bottle
Sample Particulars: STP Inlet Water		Sample condition on Receipt:	Good

TEST RESULTS

S. No.	Test Parameter	Units	Test Method	Results
1	pH @25°C	---	4500 H ⁺ B, APHA 23 rd Edition 2017	7.41
2	Total Dissolved Solids @ 105° C	mg/L	IS 3025 : 1984 Part 16 RA 2017 Amendment 1	865
3	Total Suspended Solids	mg/L	2540 D APHA 23 rd Edition 2017	89
4	Chlorides as Cl	mg/L	4500 Cl- B, APHA 23 rd Edition 2017	125
5	Sulphates as SO ₄	mg/L	4500 SO ₄ E, APHA 23 rd Edition 2017	68.2
6	Chemical Oxygen Demand – COD	mg/L	5220 B APHA 23 rd Edition 2017	432
7	Bio Chemical Oxygen Demand (3 days @ 27°C)	mg/L	5210 B APHA 23 rd Edition 2017	117
8	Oil & Grease	mg/L	5520 B, APHA 23 rd Edition 2017	04

Note: The above results relates to the sample tested only.

Verified by
K Manideep
Chemist



*****END OF THE REPORT*****

Note : This report is subject to the Terms & Conditions mentioned Overleaf



TEST REPORT

Customer Details: M/s. Kamineni Hospitals Narkatpally, Hyderabad.		Registration No.:	LL/21-22/1611/06	
		Sample Receipt Date:	16.11.2021	
Analysis Starting Date:		16.11.2021	Report Issue date:	20.11.2021
Analysis Completion Date:		20.11.2021	Quantity Received:	1 L x 1 No. in plastic bottle
Sample Particulars: STP Outlet Water		Sample condition on Receipt:	Good	

TEST RESULTS

S. No.	Test Parameter	Units	Test Method	TSPCB Standards	Results
1	pH @25°C	--	4500 H ⁺ B, APHA 23 rd Edition 2017	5.5 – 9.0	7.37
2	Total Dissolved Solids	mg/L	2540C, APHA 23 rd Edition 2017	2100	510
3	Total Suspended Solids	mg/L	2540 D, APHA 23 rd Edition 2017	100	03
4	Chlorides as Cl	mg/L	4500 Cl- B, APHA 23 rd Edition 2017	1000	67
5	Sulphates as SO ₄	mg/L	4500 SO ₄ E, APHA 23 rd Edition 2017	1000	19.4
6	Chemical Oxygen Demand – COD	mg/L	5220 B, APHA 23 rd Edition 2017	250	40
7	Bio Chemical Oxygen Demand (3 days @ 27°C)	mg/L	5210 B, APHA 23 rd Edition 2017	30	10
8	Oil & Grease	mg/L	5520 B, APHA 23 rd Edition 2017	10	<1

Note: The above results relates to the sample tested only.

Verified by
K Manideep
Chemist



*****END OF THE REPORT*****



TEST REPORT

Customer Details: M/s. Kamineni Hospitals Narkatpally, Hyderabad		Registration No.:	LL/21-22/0207/17
		Sample Receipt Date:	02.07.2021
		Report Issue date:	08.07.2021
		Quantity Received:	1 L x 1 No. in plastic bottle
Analysis Starting Date:	02.07.2021	Sample condition on Receipt:	Good
Analysis Completion Date:	08.07.2021		
Sample Particulars: Drinking Water			

TEST RESULTS

S. No.	Parameter	UOM	Test Method	Requirements as per IS 10500:2012	Result
1	pH	--	4500 H ⁺ B, APHA 23 rd Edition 2017	6.5 - 8.5	7.12
2	Color	CU	2120 B APHA 23 rd Edition 2017	5 - 15	<5
3	Electrical Conductivity	µS/cm	2510 B APHA 23 rd Edition 2017	Not Specified	508
4	Turbidity	NTU	2130 B APHA 23 rd Edition 2017	1.0	<1
5	Total Dissolved Solids@ 105° C	mg/L	2540 C APHA 23 rd Edition 2017	500	338
6	Total Hardness as CaCO ₃	mg/L	2340 C, APHA 23 rd Edition 2017	200	130.2
7	Non Carbonate Hardness as CaCO ₃	mg/L	IS 3025 : 2009 Part 21	Not Specified	9.8
8	Calcium as Ca	mg/L	3500- Ca, B APHA 23 rd Edition 2017	75	33.7
9	Magnesium as Mg	mg/L	3500 Mg B APHA 23 rd Edition 2017	30	11.2
10	Phenolphthalein Alkalinity as CaCO ₃	mg/L	2320 B, APHA 23 rd Edition 2017	---	NIL
11	Methyl Orange Alkalinity as CaCO ₃	mg/L	2320 B, APHA 23 rd Edition 2017	200	120.4
12	Chlorides as Cl	mg/L	4500 Cl-, B APHA 23 rd Edition 2017	250	50.9
13	Sodium as Na	mg/L	APHA 23 rd Edition 3500 Na B	Not Specified	56.1
14	Potassium as K	mg/L	APHA 23 rd Edition 3500 K B	Not Specified	<1
15	Sulphates as SO ₄	mg/L	4500- SO ₄ ²⁻ E, APHA 23 rd Edition 2017	200	40.2
16	Nitrates as NO ₃	mg/L	4500 NO ₃ APHA 23 rd Edition 2017	45	23.6
17	Silica as SiO ₂	mg/L	IS: 3025 : 1988 Part 35	Not Specified	0.71
18	Iron as Fe	mg/L	3500 Fe, B APHA 23 rd Edition 2017	0.3	<0.1
19	Fluoride as F	mg/L	4500 F-, D APHA 23 rd Edition 2017	1.0	0.40
Microbiological Parameters					
20	Total Bacterial Count	CFU/ml	9215 A, APHA 23 rd Edition 2017	Shall not exceed 20/mL*	17
21	Total Coliforms	MPN/100mL	9221 B, APHA 23 rd Edition 2017	Shall be Absent/100ml	< 1.8
22	<i>Escherichia Coli</i>	Per 100 mL	9221 F, APHA 23 rd Edition 2017	Shall be Absent	Absent

UOM: Unit Of Measurement * At 37°C in 24 hr

Note: The above results relates only to the sample tested.

Verified by
A. Jeevana
Sr. Chemist



*****END OF THE REPORT*****



TEST REPORT

Customer Details: M/s. Kamineni Hospitals Narkatpally, Hyderabad		Registration No.:	LL/21-22/0508/07	
		Sample Receipt Date:	05.08.2021	
Analysis Starting Date:		05.08.2021	Report Issue date:	10.08.2021
Analysis Completion Date:		10.08.2021	Quantity Received:	1 L x 1 No. in plastic bottle
Sample Particulars: Drinking Water		Sample condition on Receipt:	Good	

TEST RESULTS

S. No.	Parameter	UOM	Test Method	Requirements as per IS 10500:2012	Result
1	pH	--	4500 H ⁺ B, APHA 23 rd Edition 2017	6.5 - 8.5	7.54
2	Color	CU	2120 B APHA 23 rd Edition 2017	5 - 15	<5
3	Electrical Conductivity	µS/cm	2510 B APHA 23 rd Edition 2017	Not Specified	498
4	Turbidity	NTU	2130 B APHA 23 rd Edition 2017	1.0	<1
5	Total Dissolved Solids@ 105° C	mg/L	2540 C APHA 23 rd Edition 2017	500	329
6	Total Hardness as CaCO ₃	mg/L	2340 C, APHA 23 rd Edition 2017	200	128.8
7	Non Carbonate Hardness as CaCO ₃	mg/L	IS 3025 : 2009 Part 21	Not Specified	4.1
8	Calcium as Ca	mg/L	3500- Ca, B APHA 23 rd Edition 2017	75	26.5
9	Magnesium as Mg	mg/L	3500 Mg B APHA 23 rd Edition 2017	30	15.2
10	Phenolphthalein Alkalinity as CaCO ₃	mg/L	2320 B, APHA 23 rd Edition 2017	---	NIL
11	Methyl Orange Alkalinity as CaCO ₃	mg/L	2320 B, APHA 23 rd Edition 2017	200	124.7
12	Chlorides as Cl	mg/L	4500 Cl-, B APHA 23 rd Edition 2017	250	49
13	Sodium as Na	mg/L	APHA 23 rd Edition 3500 Na B	Not Specified	55
14	Potassium as K	mg/L	APHA 23 rd Edition 3500 K B	Not Specified	<1
15	Sulphates as SO ₄	mg/L	4500- SO ₄ ²⁻ E, APHA 23 rd Edition 2017	200	39.4
16	Nitrates as NO ₃	mg/L	4500 NO ₃ ⁻ APHA 23 rd Edition 2017	45	16.4
17	Silica as SiO ₂	mg/L	IS: 3025 : 1988 Part 35	Not Specified	0.71
18	Iron as Fe	mg/L	4500 Fe, B APHA 23 rd Edition 2017	0.3	<0.1
19	Fluoride as F	mg/L	4500 F-, D APHA 23 rd Edition 2017	1.0	0.54
Microbiological Parameters					
20	Total Bacterial Count	CFU/ml	9215 A, APHA 23 rd Edition 2017	Shall not exceed 20/mL*	17
21	Total Coliforms	MPN/100mL	9221 B, APHA 23 rd Edition 2017	Shall be Absent/100ml	< 1.8
22	<i>Escherichia Coli</i>	Per 100 mL	9221 F, APHA 23 rd Edition 2017	Shall be Absent	Absent

UOM: Unit Of Measurement * At 37°C in 24 hr
Note: The above results relates only to the sample tested.

Verified by
A. Jeevana
Sr. Chemist

Authorized Signatory
 Dr. P. Shiva Krishna
 Lab. Head

*****END OF THE REPORT*****



TEST REPORT

Customer Details: M/s. Kamineni Hospitals Narkatpally, Hyderabad		Registration No.:	LL/21-22/0209/04	
		Sample Receipt Date:	02.09.2021	
Analysis Starting Date:		02.09.2021	Report Issue date:	10.09.2021
Analysis Completion Date:		10.09.2021	Quantity Received:	1 L x 1 No. in plastic bottle
Sample Particulars: Drinking Water		Sample condition on Receipt:		Good

TEST RESULTS

S. No.	Parameter	UOM	Test Method	Requirements as per IS 10500:2012	Result
1	pH	--	4500 H ⁺ B, APHA 23 rd Edition 2017	6.5 -8.5	7.41
2	Color	CU	2120 B APHA 23 rd Edition 2017	5 – 15	<5
3	Electrical Conductivity	µS/cm	2510 B APHA 23 rd Edition 2017	Not Specified	378
4	Turbidity	NTU	2130 B APHA 23 rd Edition 2017	1.0	<1
5	Total Dissolved Solids@ 105° C	mg/L	2540 C APHA 23 rd Edition 2017	500	260
6	Total Hardness as CaCO ₃	mg/L	2340 C, APHA 23 rd Edition 2017	200	88.2
7	Non Carbonate Hardness as CaCO ₃	mg/L	IS 3025 : 2009 Part 21	Not Specified	NIL
8	Calcium as Ca	mg/L	3500- Ca, B APHA 23 rd Edition 2017	75	31.4
9	Magnesium as Mg	mg/L	3500 Mg B APHA 23 rd Edition 2017	30	2.5
10	Phenolphthalein Alkalinity as CaCO ₃	mg/L	2320 B, APHA 23 rd Edition 2017	---	NIL
11	Methyl Orange Alkalinity as CaCO ₃	mg/L	2320 B, APHA 23 rd Edition 2017	200	131.8
12	Chlorides as Cl	mg/L	4500 Cl-, B APHA 23 rd Edition 2017	250	30.2
13	Sodium as Na	mg/L	APHA 23 rd Edition 3500 Na B	Not Specified	46.1
14	Potassium as K	mg/L	APHA 23 rd Edition 3500 K B	Not Specified	<1
15	Sulphates as SO ₄	mg/L	4500- SO ₄ ²⁻ E, APHA 23 rd Edition 2017	200	2.1
16	Nitrates as NO ₃	mg/L	4500 NO ₃ APHA 23 rd Edition 2017	45	14.2
17	Silica as SiO ₂	mg/L	IS: 3025 : 1988 Part 35	Not Specified	0.18
18	Iron as Fe	mg/L	3500 Fe, B APHA 23 rd Edition 2017	0.3	<0.1
19	Fluoride as F	mg/L	4500 F-, D APHA 23 rd Edition 2017	1.0	0.29
Microbiological Parameters					
20	Total Bacterial Count	CFU/ml	9215 A, APHA 23 rd Edition 2017	Shall not exceed 20/ml*	10
21	Total Coliforms	MPN/100mL	9221 B, APHA 23 rd Edition 2017	Shall be Absent/100ml	< 1.8
22	<i>Escherichia Coli</i>	Per 100 mL	9221 F, APHA 23 rd Edition 2017	Shall be Absent	Absent

UOM: Unit Of Measurement * At 37°C in 24 hr
Note: The above results relates only to the sample tested.

Verified by
A. Neelavana
Sr. Chemist



*****END OF THE REPORT*****



TEST REPORT

Customer Details: M/s. Kamineni Hospitals Narkatpally, Hyderabad		Registration No.:	LL/21-22/0110/04
		Sample Receipt Date:	01.10.2021
		Report Issue date:	05.10.2021
		Quantity Received:	1 L x 1 No. in plastic bottle
Analysis Starting Date:	01.10.2021	Sample condition on Receipt:	Good
Analysis Completion Date:	05.10.2021		
Sample Particulars: Drinking Water			

TEST RESULTS

S. No.	Parameter	UOM	Test Method	Requirements as per IS 10500:2012	Result
1	pH	--	4500 H ⁺ B, APHA 23 rd Edition 2017	6.5 - 8.5	7.59
2	Color	CU	2120 B APHA 23 rd Edition 2017	5 - 15	<5
3	Electrical Conductivity	µS/cm	2510 B APHA 23 rd Edition 2017	Not Specified	407
4	Turbidity	NTU	2130 B APHA 23 rd Edition 2017	1.0	<1
5	Total Dissolved Solids@ 105° C	mg/L	2540 C APHA 23 rd Edition 2017	500	264
6	Total Hardness as CaCO ₃	mg/L	2340 C, APHA 23 rd Edition 2017	200	123.6
7	Non Carbonate Hardness as CaCO ₃	mg/L	IS 3025 : 2009 Part 21	Not Specified	NIL
8	Calcium as Ca	mg/L	3500- Ca, B APHA 23 rd Edition 2017	75	28.1
9	Magnesium as Mg	mg/L	3500 Mg B APHA 23 rd Edition 2017	30	13.0
10	Phenolphthalein Alkalinity as CaCO ₃	mg/L	2320 B, APHA 23 rd Edition 2017	---	NIL
11	Methyl Orange Alkalinity as CaCO ₃	mg/L	2320 B, APHA 23 rd Edition 2017	200	125.9
12	Chlorides as Cl	mg/L	4500 Cl-, B APHA 23 rd Edition 2017	250	48.3
13	Sodium as Na	mg/L	APHA 23 rd Edition 3500 Na B	Not Specified	36.7
14	Potassium as K	mg/L	APHA 23 rd Edition 3500 K B	Not Specified	<1
15	Sulphates as SO ₄	mg/L	4500- SO ₄ ²⁻ E, APHA 23 rd Edition 2017	200	1.8
16	Nitrates as NO ₃	mg/L	4500 NO ₃ ⁻ APHA 23 rd Edition 2017	45	8.4
17	Silica as SiO ₂	mg/L	IS: 3025 : 1988 Part 35	Not Specified	<0.1
18	Iron as Fe	mg/L	3500 Fe, B APHA 23 rd Edition 2017	0.3	<0.1
19	Fluoride as F	mg/L	4500 F-, D APHA 23 rd Edition 2017	1.0	0.44
Microbiological Parameters					
20	Total Bacterial Count	CFU/ml	9215 A, APHA 23 rd Edition 2017	Shall not exceed 20/ml*	11
21	Total Coliforms	MPN/100mL	9221 B, APHA 23 rd Edition 2017	Shall be Absent/100ml	< 1.8
22	<i>Escherichia Coli</i>	Per 100 mL	9221 F, APHA 23 rd Edition 2017	Shall be Absent	Absent

UOM: Unit Of Measurement * At 37°C in 24 hr

Note: The above results relates only to the sample tested.

Verified by
A.Jeevana
Sr. Chemist



*****END OF THE REPORT*****



TEST REPORT

Customer Details: M/s. Kamineni Hospitals Narkatpally, Hyderabad		Registration No.:	LL/21-22/1611/04	
		Sample Receipt Date:	16.11.2021	
Analysis Starting Date:		16.11.2021	Report Issue date:	20.11.2021
Analysis Completion Date:		20.11.2021	Quantity Received:	1 L x 1 No. in plastic bottle
Sample Particulars: Drinking Water		Sample condition on Receipt:		Good

TEST RESULTS

S. No.	Parameter	UOM	Test Method	Requirements as per IS 10500:2012	Result
1	pH	--	4500 H ⁺ B, APHA 23 rd Edition 2017	6.5 - 8.5	7.25
2	Color	CU	2120 B APHA 23 rd Edition 2017	5 - 15	<5
3	Electrical Conductivity	µS/cm	2510 B APHA 23 rd Edition 2017	Not Specified	476
4	Turbidity	NTU	2130 B APHA 23 rd Edition 2017	1.0	<1
5	Total Dissolved Solids@ 105° C	mg/L	2540 C APHA 23 rd Edition 2017	500	312
6	Total Hardness as CaCO ₃	mg/L	2340 C, APHA 23 rd Edition 2017	200	115.2
7	Non Carbonate Hardness as CaCO ₃	mg/L	IS 3025 : 2009 Part 21	Not Specified	25.6
8	Calcium as Ca	mg/L	3500- Ca, B APHA 23 rd Edition 2017	75	23.1
9	Magnesium as Mg	mg/L	3500 Mg B APHA 23 rd Edition 2017	30	14
10	Phenolphthalein Alkalinity as CaCO ₃	mg/L	2320 B, APHA 23 rd Edition 2017	---	NIL
11	Methyl Orange Alkalinity as CaCO ₃	mg/L	2320 B, APHA 23 rd Edition 2017	200	94.6
12	Chlorides as Cl	mg/L	4500 Cl-, B APHA 23 rd Edition 2017	250	56.7
13	Sodium as Na	mg/L	APHA 23 rd Edition 3500 Na B	Not Specified	56.2
14	Potassium as K	mg/L	APHA 23 rd Edition 3500 K B	Not Specified	<1
15	Sulphates as SO ₄	mg/L	4500- SO ₄ ²⁻ E, APHA 23 rd Edition 2017	200	42.2
16	Nitrates as NO ₃	mg/L	4500 NO ₃ ⁻ APHA 23 rd Edition 2017	45	22.8
17	Silica as SiO ₂	mg/L	IS: 3025 : 1988 Part 35	Not Specified	0.11
18	Iron as Fe	mg/L	3500 Fe, B APHA 23 rd Edition 2017	0.3	<0.1
19	Fluoride as F	mg/L	4500 F-, D APHA 23 rd Edition 2017	1.0	0.49
Microbiological Parameters					
20	Total Bacterial Count	CFU/ml	9215 A, APHA 23 rd Edition 2017	Shall not exceed 20/mL	12
21	Total Coliforms	MPN/100mL	9221 B, APHA 23 rd Edition 2017	Shall be Absent/100ml	< 1.8
22	<i>Escherichia Coli</i>	Per 100 mL	9221 F, APHA 23 rd Edition 2017	Shall be Absent	Absent

UOM: Unit Of Measurement * At 37°C in 24 hr
 Note: The above results relates only to the sample tested.

Verified by
A Jeevana
Sr. Chemist



*****END OF THE REPORT*****



TEST REPORT

Customer Details: M/s. Kamineni Hospitals Narkatpally, Hyderabad		Registration No.:	LL/21-22/0112/04	
		Sample Receipt Date:	01.12.2021	
Analysis Starting Date:		01.12.2021	Report Issue date:	06.12.2021
Analysis Completion Date:		06.12.2021	Quantity Received:	1 L x 1 No. in plastic bottle
Sample Particulars: Drinking Water		Sample condition on Receipt:		Good

TEST RESULTS

S. No.	Parameter	UOM	Test Method	Requirements as per IS 10500:2012	Result
1	pH	--	4500 H ⁺ B, APHA 23 rd Edition 2017	6.5 - 8.5	7.53
2	Color	CU	2120 B APHA 23 rd Edition 2017	5 - 15	<5
3	Electrical Conductivity	µS/cm	2510 B APHA 23 rd Edition 2017	Not Specified	511
4	Turbidity	NTU	2130 B APHA 23 rd Edition 2017	1.0	<1
5	Total Dissolved Solids@ 105° C	mg/L	2540 C APHA 23 rd Edition 2017	500	336
6	Total Hardness as CaCO ₃	mg/L	2340 C, APHA 23 rd Edition 2017	200	124.2
7	Non Carbonate Hardness as CaCO ₃	mg/L	IS 3025 : 2009 Part 21	Not Specified	16.7
8	Calcium as Ca	mg/L	3500- Ca, B APHA 23 rd Edition 2017	75	26.7
9	Magnesium as Mg	mg/L	3500 Mg B APHA 23 rd Edition 2017	30	14
10	Phenolphthalein Alkalinity as CaCO ₃	mg/L	2320 B, APHA 23 rd Edition 2017	---	NIL
11	Methyl Orange Alkalinity as CaCO ₃	mg/L	2320 B, APHA 23 rd Edition 2017	200	107.5
12	Chlorides as Cl	mg/L	4500 Cl-, B APHA 23 rd Edition 2017	250	58.2
13	Sodium as Na	mg/L	APHA 23 rd Edition 3500 Na B	Not Specified	60
14	Potassium as K	mg/L	APHA 23 rd Edition 3500 K B	Not Specified	<1
15	Sulphates as SO ₄	mg/L	4500- SO ₄ ²⁻ E, APHA 23 rd Edition 2017	200	44.4
16	Nitrates as NO ₃	mg/L	4500 NO ₃ ⁻ APHA 23 rd Edition 2017	45	23.2
17	Silica as SiO ₂	mg/L	IS: 3025 : 1988 Part 35	Not Specified	0.17
18	Iron as Fe	mg/L	3500 Fe, B APHA 23 rd Edition 2017	0.3	<0.1
19	Fluoride as F	mg/L	4500 F-, D APHA 23 rd Edition 2017	1.0	0.54
Microbiological Parameters					
20	Total Bacterial Count	CFU/ml	9215 A, APHA 23 rd Edition 2017	Shall not exceed 20/mL	16
21	Total Coliforms	MPN/100mL	9221 B, APHA 23 rd Edition 2017	Shall be Absent/100ml	< 1.8
22	<i>Escherichia Coli</i>	Per 100 mL	9221 F, APHA 23 rd Edition 2017	Shall be Absent	Absent

UOM: Unit Of Measurement * At 37°C in 24 hr
 Note: The above results relates only to the sample tested.

Verified by
A. Jeevana
Sr. Chemist



*****END OF THE REPORT*****



TEST REPORT

Customer Details: M/s. Kamineni Hospitals Narkatpally, Hyderabad		Registration No.:	LL/21-22/0207/15
		Sample Receipt Date:	02.07.2021
		Report Issue date:	08.07.2021
Analysis Starting Date:	02.07.2021	Quantity Received:	1 L x 1 No. in plastic bottle
Analysis Completion Date:	08.07.2021	Sample condition on Receipt:	Good
Sample Particulars: ETP Inlet			

TEST RESULTS

S. No.	Test Parameter	Units	Test Method	Results
1	pH @25°C	---	4500 H ⁺ B, APHA 23 rd Edition 2017	8.21
2	Total Dissolved Solids	mg/L	2540C, APHA 23 rd Edition 2017	1184
3	Total Suspended Solids	mg/L	2540 D, APHA 23 rd Edition 2017	65
4	Chlorides as Cl	mg/L	4500 Cl- B, APHA 23 rd Edition 2017	196.3
5	Sulphates as SO ₄	mg/L	4500 SO ₄ E, APHA 23 rd Edition 2017	75
6	Chemical Oxygen Demand – COD	mg/L	5220 B, APHA 23 rd Edition 2017	128
7	Bio Chemical Oxygen Demand (3 days @ 27°C)	mg/L	5210 B, APHA 23 rd Edition 2017	32
8	Oil & Grease	mg/L	5520 B, APHA 23 rd Edition 2017	02

Note: The above results relates only to the sample tested.

Verified by
K.Manideep
Chemist



*****END OF THE REPORT*****



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TEST REPORT

Customer Details: M/s. Kamineni Hospitals Narkatpally, Hyderabad		Registration No.:	LL/21-22/0207/16	
		Sample Receipt Date:	02.07.2021	
Analysis Starting Date:		02.07.2021	Report Issue date:	08.07.2021
Analysis Completion Date:		08.07.2021	Quantity Received:	1 L x 1 No. in plastic bottle
Sample Particulars: ETP Outlet		Sample condition on Receipt:		Good

TEST RESULTS

S. No.	Test Parameter	Units	Test Method	TSPCB Standards	Results
1	pH @25°C	---	4500 H ⁺ B, APHA 23 rd Edition 2017	5.5 – 9.0	8.10
2	Total Dissolved Solids	mg/L	2540C, APHA 23 rd Edition 2017	2100	1200
3	Total Suspended Solids	mg/L	2540 D, APHA 23 rd Edition 2017	200	36
4	Chlorides as Cl	mg/L	4500 Cl- B, APHA 23 rd Edition 2017	600	176
5	Sulphates as SO ₄	mg/L	4500 SO ₄ E, APHA 23 rd Edition 2017	1000	74.5
6	Chemical Oxygen Demand – COD	mg/L	5220 B, APHA 23 rd Edition 2017	250	92
7	Bio Chemical Oxygen Demand (3 days @ 27°C)	mg/L	5210 B, APHA 23 rd Edition 2017	100	23
8	Oil & Grease	mg/L	5520 B, APHA 23 rd Edition 2017	10	1

Note: The above results relates only to the sample tested.

Verified by
K. Manideep
Chemist



*****END OF THE REPORT*****



TEST REPORT

Customer Details: M/s. Kamineni Hospitals Narkatpally, Hyderabad.		Registration No.:	LL/21-22/0209/07
		Sample Receipt Date:	02.09.2021
		Report Issue date:	10.09.2021
Analysis Starting Date:	02.09.2021	Quantity Received:	1 L x 1 No. in plastic bottle.
Analysis Completion Date:	10.09.2021	Sample condition on Receipt:	Good
Sample Particulars: ETP Inlet Water			

TEST RESULTS

S. No.	Test Parameter	Units	Test Method	Results
1	pH @ 25°C	---	4500 H ⁺ B, APHA 23 rd Edition 2017	7.548.
2	Total Dissolved Solids	mg/L	2540C, APHA 23 rd Edition 2017	726
3	Total Suspended Solids	mg/L	2540 D, APHA 23 rd Edition 2017	97
4	Chlorides as Cl	mg/L	4500 Cl- B, APHA 23 rd Edition 2017	185.8
5	Sulphates as SO ₄	mg/L	4500 SO ₄ E, APHA 23 rd Edition 2017	72
6	Chemical Oxygen Demand – COD	mg/L	5220 B, APHA 23 rd Edition 2017	158
7	Bio Chemical Oxygen Demand (3 days @ 27°C)	mg/L	5210 B, APHA 23 rd Edition 2017	40
8	Oil & Grease	mg/L	5520 B, APHA 23 rd Edition 2017	2

Note: The above results relates to the sample tested only.


 Verified by
 K Manideep
 Chemist


 Authorized Signatory
 A. Jeevana
 Sr. Chemist

*****END OF THE REPORT*****



TEST REPORT

Customer Details: M/s. Kamineni Hospitals Narkatpally, Hyderabad.	Registration No.:	LL/21-22/0709/08	
	Sample Receipt Date:	02.09.2021	
	Report Issue date:	10.09.2021	
	Quantity Received:	1 L x 1 No. in plastic bottle	
Analysis Starting Date:	02.09.2021	Sample condition on Receipt:	Good
Analysis Completion Date:	10.09.2021	Sample Particulars: ETP Outlet Water	

TEST RESULTS

S. No.	Test Parameter	Units	Test Method	TSPCB Standards	Results
1	pH @25°C	---	4500 H ⁺ B, APHA 23 rd Edition 2017	5.5 – 9.0	7.42
2	Total Dissolved Solids	mg/L	2540C, APHA 23 rd Edition 2017	2100	622
3	Total Suspended Solids	mg/L	2540 D, APHA 23 rd Edition 2017	200	09
4	Chlorides as Cl	mg/L	4500 Cl- B, APHA 23 rd Edition 2017	600	123.2
5	Sulphates as SO ₄	mg/L	4500 SO ₄ E, APHA 23 rd Edition 2017	1000	56
6	Chemical Oxygen Demand – COD	mg/L	5220 B, APHA 23 rd Edition 2017	250	48
7	Bio Chemical Oxygen Demand (3 days @ 27°C)	mg/L	5210 B, APHA 23 rd Edition 2017	100	12
8	Oil & Grease	mg/L	5520 B, APHA 23 rd Edition 2017	10	< 1.0

Note: The above results relates to the sample tested only.


 Verified by
 K Manideep
 Chemist



*****END OF THE REPORT*****



TEST REPORT

Customer Details: M/s. Kamineni Hospitals Narkatpally, Hyderabad.		Registration No.:	L/21-22/1611/07
		Sample Receipt Date:	16.11.2021
		Report Issue date:	20.11.2021
Analysis Starting Date:	16.11.2021	Quantity Received:	1 L x 1 No. in plastic bottle
Analysis Completion Date:	20.11.2021	Sample condition on Receipt:	Good
Sample Particulars: ETP Inlet Water			

TEST RESULTS

S. No.	Test Parameter	Units	Test Method	Results
1	pH @25°C	---	4500 H ⁺ B, APHA 23 rd Edition 2017	7.87
2	Total Dissolved Solids	mg/L	2540C, APHA 23 rd Edition 2017	1070
3	Total Suspended Solids	mg/L	2540 D, APHA 23 rd Edition 2017	60
4	Chlorides as Cl	mg/L	4500 Cl- B, APHA 23 rd Edition 2017	144
5	Sulphates as SO ₄	mg/L	4500 SO ₄ E, APHA 23 rd Edition 2017	70.6
6	Chemical Oxygen Demand – COD	mg/L	5220 B, APHA 23 rd Edition 2017	224
7	Bio Chemical Oxygen Demand (3 days @ 27°C)	mg/L	5210 B, APHA 23 rd Edition 2017	60
8	Oil & Grease	mg/L	5520 B, APHA 23 rd Edition 2017	02

Note: The above results relates to the sample tested only.

Verified by
K Manideep
Chemist



*****END OF THE REPORT*****



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TEST REPORT

Customer Details: M/s. Kamineni Hospitals Narkatpally, Hyderabad.		Registration No.:	LL/21-22/1611/08
		Sample Receipt Date:	16.11.2021
		Report Issue date:	20.11.2021
Analysis Starting Date:	16.11.2021	Quantity Received:	1 L x 1 No. in plastic bottle
Analysis Completion Date:	20.11.2021	Sample condition on Receipt:	Good
Sample Particulars: ETP Outlet Water			

TEST RESULTS

S. No.	Test Parameter	Units	Test Method	TSPCB Standards	Results
1	pH @25°C	---	4500 H ⁺ B, APHA 23 rd Edition 2017	5.5 – 9.0	7.80
2	Total Dissolved Solids	mg/L	2540C, APHA 23 rd Edition 2017	2100	1148
3	Total Suspended Solids	mg/L	2540 D, APHA 23 rd Edition 2017	200	11
4	Chlorides as Cl	mg/L	4500 Cl- B, APHA 23 rd Edition 2017	600	164.6
5	Sulphates as SO ₄	mg/L	4500 SO ₄ E, APHA 23 rd Edition 2017	1000	68.4
6	Chemical Oxygen Demand – COD	mg/L	5220 B, APHA 23 rd Edition 2017	250	64
7	Bio Chemical Oxygen Demand (3 days @ 27°C)	mg/L	5210 B, APHA 23 rd Edition 2017	100	16
8	Oil & Grease	mg/L	5520 B, APHA 23 rd Edition 2017	10	<1

Note: The above results relates to the sample tested only.

Verified by
K Manideep
Chemist



*****END OF THE REPORT*****

Associates

From: Associates
Sent: 22 March 2022 11:44
To: bindusakthi@yahoo.com
Cc: Adarsh Ramanujan
Subject: Affidavit in reply on behalf of 13th respondent in the case of O.A.190 of 2021(SZ) at Hon'ble National Green Tribunal Southern Zone, Chennai.
Attachments: Affidavit in reply on behalf of 13th respondent-AKR-CHE-ASSOCIATE1.pdf

Dear Sir/Madam,

We are appearing for 13th Respondent (Kamineni Institute of Medical Science (KIMS)) in the case of S.Sakthivel, Salem vs MOEFCC & Ors. (O.A.190 of 2021(SZ)) at Hon'ble National Green Tribunal Southern Zone, Chennai.

We are serving the copy of Affidavit-in-reply on behalf of 13th Respondent (Kamineni Institute of Medical Science (KIMS)) along with this mail.

Please note that incorrect version was uploaded on 18.03.2022. You may kindly ignore that. The correct version is being served with this email. The content of counter affidavit is identical in both, but some documents were inadvertently missed. Therefore, kindly consider this correct version attached herewith and which is being filed today at National Green Tribunal.

Best Regards,

Arvindhasamy
Associate



Law chambers of
ADARSH RAMANUJAN
 Advocate | Patent Agent | Admitted to the State Bar of California, USA
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Associates

From: Associates
Sent: 22 March 2022 11:44
To: chairmanseiaats@gmail.com
Cc: Adarsh Ramanujan
Subject: Affidavit in reply on behalf of 13th respondent in the case of O.A.190 of 2021(SZ) at Hon'ble National Green Tribunal Southern Zone, Chennai.
Attachments: Affidavit in reply on behalf of 13th respondent-AKR-CHE-ASSOCIATE1.pdf

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Law chambers of
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Associates

From: Associates
Sent: 22 March 2022 11:46
To: tscbipmp@gmail.com
Cc: Adarsh Ramanujan
Subject: Affidavit in reply on behalf of 13th respondent in the case of O.A.190 of 2021(SZ) at Hon'ble National Green Tribunal Southern Zone, Chennai.
Attachments: Affidavit in reply on behalf of 13th respondent-AKR-CHE-ASSOCIATE1.pdf

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**BEFORE THE HON'BLE
NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE AT CHENNAI**

O.A.NO:190 OF 2021(SZ)

Sakthivel, Salem

.... Applicant

-VS-

MOEF&CC,
Rep. By its Secretary to Govt,
New Delhi & Ors.

...Respondents

**AFFIDAVIT-IN-REPLY ON BEHALF OF
THE 13TH RESPONDENT**

Adarsh Ramanujan (KAR/1237/09)
Arvindhasamy S. (MS/5992/21)

COUNSEL FOR 13th RESPONDENTS

8428729716/9999984703